

Minutes of Exim Facilitation Committee (EFC) meeting No. 01/AM22 dated 20.05.2021 for Import of Restricted Items

Meeting No. 01/AM22 of Exim Facilitation Committee (EFC) was held on 20.05.2021 at 3.00 PM in Room No.9, H-Wing, Udyog Bhawan, New Delhi through Video Conferencing under the chairmanship of Shri Hardeep Singh, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri S.P.Roy, Joint DGFT, DGFT
- (ii) Smt. Suminder Kaur, Dy. DGFT, DGFT
- (iii) Shri W.F. Anal, FTDO (Import Cell), DGFT
- (iv) Shri V.K. Sharma, Deputy Director (Trade), D/o AH&D
- (v) Dr. Tarun Kumar Singh, Fisheries Research and Investigation Officer, Department of Fisheries
- (vi) Shri Prasenjeet Navgire, Technical Expert (CITES), Wildlife Division, MoEF&CC
- (vii) Shri Inderjeet Yadav, Deputy Industrial Advisor, Ministry of Steel
- (viii) Shri O.P. Sharma, Consultant Technical, D/o C&PC
- (ix) Shri Sushil Kumar Jangid, Scientist 'B', MeitY
- (x) Shri Abhishek Upadhyay, Under Secretary, Ministry of Mines
- (xi) Shri Santanu Dhar, US(BR), M/o P&NG
- (xii) Dr. Ashok Kumar Dalela, Controller of Explosives, O/o Chief Controller of Explosives, PESO
- (xiii) Shri Ajeet Singh, Scientific Officer, AERB
- (xiv) Shri Sushilk Jain, Development Officer, DPIIT

3. Total number of cases considered in the meeting was **288**. The committee decided that as in the past, all NOC/documents received/conveyed by the concerned committee members will be incorporated in the minutes as and when uploaded. Accordingly, **70** cases have been approved, **20** cases have been rejected, **02** cases have been closed and **196** cases have been deferred. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. The cases at Sl. Nos. 111, 114 and 115 will be submitted for approval of the Director General of Foreign Trade under Para 2.20 of Foreign Trade Policy 2015-2020.

4. The details for the approved cases will follow.

Part 1 D/o AH&D							
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
1.	Suhani Farms, Bangalore 01/53/8/54371/AM21/S-120/IC [072100850235 A]	23.10.20	12 Nos. Live Horses	01012100	13500000	Trading	Comments sought from D/o AH&D on 06.11.2020. D/o AH&D vide email dated 24.12.2020 sought some information from firm. Firm replied vide email dated

For

							24.12.2020. Reminder sent to DAHD vide email dated 24.05.2021. DAHD vide email dated 25.05.2021 informed that DAHD has told importer to submit NOC from State Government many times but firm did not submit NOC. Hence, the Committee decided to Reject the case.
2.	Saralia Agro Private Limited, Anugul, Odisha 01/53/8/54416/ AM21/S-125/IC	03.11.20	8 No. Live Arabian Horses	01012100	12000000	Trading	Comments sought from D/o AH&D on 08.1.2021. D/o AH&D vide email dated 15.01.2021 has sought some information/ documents from the firm. D/o AH&D vide email dated 02.03.2021 has sought some information from the firm. The Committee decided to Reject the case due to no reply from the firm.
3.	Bangalore Horse Riding School, Bangalore, Karnataka 01/53/8/54541/ AM21/B-73/IC	01.12.20	3 Nos. Live Horses Pure Arabian Horses (2 Stallions and 1 Mare) for training students and imparting skills of horse riding.	01012100	7125000	Trading	Comments sought from D/o AH&D on 02.12.2020. DAHD vide email dated 22.12.2020 requested the firm to submit No Objection Certificate for the said import from State Government of Karnataka. The Committee decided to Reject the case due to no reply from the firm despite repeated reminders.
4.	Mounica Chowdary Yelisetti, Manikonda,	02.12.20	1 no. of 13 Kgs. Pet Dog	01061900	0.00	AU	Comments sought from D/o AH&D on 03.12.2020. DAH&D vide email dated

form

	Hyderabad 01/53/8/54546/ AM21/M-81/IC						03.12.2020 requested the applicant to check the application as it appears that the details of live dog for import is same as mentioned in the following file No./Ref No. received from DGFT for comments: (i) F. No. 01/53/8/54539/AM21/V-40/ Import Cell dated 2.12.2020 (ii) F. No. 01 /53 /8 / 54513 /AM21/V-39/Import Cell dated 1.12.2020. D/o AH&D vide email dated 25.05.2021 informed that the details of live pet dog for import is same as an earlier approved application (File No. 01/53/8/54396/Y-5/Import Cell. Hence, the Committee decided to Close the case.
5.	Indigenous Agrovet Producer Company Limited, Nashik 01/53/8/54609/ AM21/I-28/IC	13.12.20	(1)129 Nos. Espanto Avla Sexed Female – Avla 70 – GIR (2) 15 Nos. Sorebano Fiv De BrasSexed Female – RRP – 8554 –GIR	051110 00	6350 25	AU	Comments sought from D/o AH&D on 17.12.2020. D/o AH&D informed the Committee in meeting no.10/AM21 dated 28.01.2021 that the case is under examination with them.
6.	Vibhor Wase, Maharashtra 01/53/8/54833/ AM21/V-46/IC	22.01.21	3 Vls Frozen semen, other than bovine	051199 91	300. 00	AU	Comments sought from D/o AH&D on 28.01.2021. DAHD vide email dated 24.05.2021 informed that they have no comments to offer as the product (Frozen Semen) is related to humans which does not come under the purview of the Department.

For

7.	Basf India Ltd., Mumbai 01/53/8/55056/ AM21/B-88/IC	17.02.2 1	5000 kgs Omega3 fatty Acid, Omega Oil1812 TG Gold	150420 20	2100 0000 .00	Tradin g	Comments sought from D/o AH&D on 18.02.2021. The case referred to D/o Fisheries on 24.05.2021.
8.	Sukhdev Singh Sidhu., Punjab 01/53/8/55326/ AM21/S-206/IC	12.03.2 1	6 Nos Pure Bred Horses (Qty- 06 Nos) (Sex-mares / Stallions) (Age- 02 To 15 Years)	010121 00	9000 000. 00	AU	Comments received from DAHD vide OM dated 22.04.2021. For Ex-post Facto Approval
9.	Sujan Tigers Polo Foundation HQRXIMLAPP LY00005298A M22	07.04.2 1	15 Nos Horses for Polo (AGE- 02 TO 20 YEARS) (SEXMARES/G ELDINGS/STA LLIONS)	01012 910	2,25, 00,0 00.0 0	AU	Recommended by DAHD vide OM dated 11.05.2021. The Committee decided to Approve the case subject to conditions mentioned in DAHD OM dated 11.05.2021.
10.	Kiaan Sports & Nutrition Private Limited HQRXIMLAPP LY00006676A M22	08.04.2 1	9 Nos Horses for Polo (AGE- 02 TO 20 YEARS) (SEX- MARES/GELDI NGS/STA LLIONS)	010129 10	1,35, 00,0 00	AU	Comments received DAHD vide OM dated 03.05.2021. For Ex-post Facto Approval
11.	Jaipur Riding & Polo Club Pvt. Ltd., Jaipur HQRXIMLAPP LY00010983A M22	12.04.2 1	6 Nos POLO HORSES (AGE- 02 TO 20 YEARS) (SEXMARES/G ELDINGS/STA LLIONS)	01012 910	40,0 0,00 0.00	AU	Comments received DAHD vide OM dated 03.05.2021. For Ex-post Facto Approval
12.	Deepak Arora HQRXIMLAPP LY00019783A M22	13.04.2 1	1 No. Thai cat Pet	010649 90	2,00 0.00	AU	Comments received DAHD vide OM dated 28.04.2021. For Ex post facto Approval.
13.	Shri Pradeep Singh Bhadouria, Gurugram	15.04.2 1	6 Nos RIDING HORSES (FOR SPORTS ACTIVITIES)	010129 90	79,2 0,00 0.00	AU	Comments received DAHD vide OM dated 03.05.2021.

from

	HQRXIMLAPP LY00018347A M22		(AGE-02 TO 20 YEARS) (SEXMARES/G ELDINGS/STA LLIONS)				For Ex post facto Approval.
14.	Equisport Management Pvt Ltd HQRXIMLAPP LY00028491A M22	28.04.2 1	6 Nos POLO HORSES (AGE- 02 TO 20 YEAR) (SEXMARES/G ELDINGS/STA LLI ONS)	01012 910	90,0 0,00 0.00	AU	Recommended by DAHD vide OM dated 19.05.2021. The Committee decided to Approve the case subject to conditions mentioned in DAHD OM dated 19.05.2021.
14 (a)	Gaurav Pundir HQRXIMLAPP LY00028371A M22	28.04.2 1	6 Nos RIDING HORSES (AGE- 02 TO 20 YEARS) (SEXMARES/G ELDINGS/STA LLIONS)	01012 990	82,5 7,50 0.00	AU	Comments sought from DAHD on 03.05.2021. DAHD informed the Committee in meeting no.01/AM21 dated 20.05.2021 that the case is under examination with them.
14 (b)	Gulab Singh HQRXIMLAPP LY00030738A M22	01.05.2 1	06 Nos RIDING HORSES (QTY06NOS) (AGE-02 TO 20 YEARS) (SEXMARES/G ELDINGS/STA LLI ONS)	01012 990	82,5 7,50 0.00	AU	Recommended by DAHD vide OM dated 19.05.2021. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 19.05.2021.
14 (c)	Sudarsan Devella 01/53/8/55166/ AM21/S-191/IC	26.02.2 1	I Pet Lap Dog	010690 00	1	AU	Comments received from DAHD vide OM dated 22.04.21. For Ex-post facto approval.
Part 2	D/o Fisheries						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF valu e	Purpo se of Impor t	Status

for

15.	Kerala Aqua Ventures International Limited, Ernakulam, Kerala 01/53/8/54483/AM21/K-29/IC	17.11.20	15000 Nos. Live Oreochromis Niloticus (Chitralada)	03019900	347076.80	Trading	Comments sought from D/o Fisheries on 17.11.2020. D/o Fisheries vide email dated 26.11.2020 informed that application is not in prescribed format. Accordingly, the firm has been requested to furnish application in prescribed format vide email dated 26.11.2020. Reminders sent to firm vide emails dated 24.12.2020, 02.02.2021, 26.02.2021 and 30.03.2021. D/o Fisheries vide letter no. No.j-1503528/3/2021-Fy (17942) dated 18.05.2021 informed that the proposal shall be processed for consideration of National Committee on Introduction of Exotic Aquatic Species into Indian Waters in its next meeting.
16.	Oriental Agency, Kolkata 01/53/8/54915/AM21/O-9/IC	03.02.21	200 Mts Live Fish, Carp	03019300	7385000.00	Trading	D/o Fisheries vide letter no. No. j- 1503528 /3 / 2021-Fy (17942) dated 18.05.2021 informed that it appears from the application of the firm that they proposed to import live carps for human consumption. As per the present policy, except the listed ornamental fishes, Tilapia and Seabass other live fishes are not allowed for import. The permitted fishes are allowed to be imported with prescribed bio-security measures and are intended for culture, breeding and

from

							rearing purpose. The instant proposal of firm is to import the fishes for directly selling in the market for human consumption. These fishes are not allowed for import into the country in live condition for human consumption. Therefore, the application may not be considered. Hence, the Committee decided to Reject the case.
17.	Fountainhead Agro Farms Pvt Ltd., Karnataka 01/53/8/55283/ AM21/F-37/IC	05.03.21	5000 Nos Tilapia Live Fish (Male and Female)	030191 00	1000 .00	AU	Comments sought from D/o Fisheries on 02.03.2021. D/o Fisheries vide letter no. No. j- 1503528 / 3/ 2021-Fy (17942) dated 18.05.2021 informed that M/s Fountainhead Agro Farms Pvt Ltd., Karnataka is headed by Shri Ramendra Nath Mukherjee. The application was considered by the National Committee on Introduction of Exotic Aquatic Species into India in its 26th meeting and approval was issued to the firm vide letter No.35029/2/2020- Fy(Trade) (E-18366) dated 22nd April, 2021 issued vide email dated 22nd April, 2021. Hence, the Committee decided to Approve the case.
18.	Matsya Marine, Chennai	15.3.2021	3,30,000 Nos Ornamental	030199 00		Trading	Comments sought from D/o Fisheries on 19.04.2021

fson

			Fishes				D/o Fisheries vide letter no. No. j- 1503528 / 3/ 2021-Fy (17942) dated 18.05.2021 informed that the firm has submitted the proposal in the prescribed format and received through DGFT. The same may be considered for issuing license subject to compliance of the Sanitary Protocol for import of ornamental fishes into India issued by this Ministry vide O.M. No. 35029/10/2008-Fy (Trade) 9 th March, 2017. Only, the species listed in the said sanitary protocol shall be allowed. Hence, the Committee decided to Approve the case.
Part 3	D/o AH&D and MoEF&CC (WL)						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
19.	Green Hills Avian Science and Engineering, Tiruchirappalli 01/53/8/E/AM20/G-12/IC	8.07.19	(1) 8 pairs of Ara chloropterus and (2) 2 pairs of Ara ararauna with cites permit	01063200	1350000	AU	Comments received from D/o AH&D vide OM No. 110102(10/3/2017-Trade dated 24.09.2019. Comments sought from MoEF&CC (WL) on 11.07.2019 followed with reminders dated 19.06.2020, 31.08.2020, 03.09.2020 and 05.10.2020. MoEF&CC (WL) vide email dated 25.11.2020 has sought some documents from the

fern

							firm. Firm was asked to furnish reply vide email dated 25.11.2020. Firm replied directly to MoEF&CC (WL) vide email dated 25.11.2020. MOEF&CC (WL) informed the Committee that under CITES, Appendix II, item for import needs Export Permit from importing country. Details have been sought vide email dated 27.11.2020 by MOEF&CC (WL). Reminder sent to firm vide email dated 26.02.2021. MoEF (WL) has sought some information/documents from the firm vide letter dated 23.03.2021. The firm replied vide email dated 22.05.2021
20.	Ashraf Hassan Nalakthu Kandathil, Kerala. 01/53/8/E/AM20/A-38/IC	12.07.19	(i) 6 nos. of Ara Macao & (ii) 6 nos. of AraChloroptera from Surinam	01063900	696000	AU	Comments received from D/o AH&D vide OM No. 110102 (1) /3/ 2017-Trade dated 24.09.2019. Comments sought from MOEF&CC (WL) on 01.08.2019. Reminders sent to MOEF&CC (WL) on 07.09.2020, 16.09.2020, 05.10.2020 and 01.12.2020 requesting for expediting comments.

Firm

							MOEF&CC (WL) informed the Committee in meeting no.01/AM21 dated 20.05.2021 that the case is under examination with them.
21.	RN International Services, Telengana 01/53/8/E/ AM20/R-46/IC	24.04.1 9	(1) 10 Pairs Ostrich chicks (Captive bred) one month old. Struthiocamelus (2) 10 pairs Java peafowl (Captive bred) 6 months old Pavomuticus	010599 00	3520 00	AU	Comments sought from D/o AH&D on 27.11.2019. D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 13.03.20 has recommended the import of Java Peafowl, subject to 'NOC' from MoEF&CC(WL). However, D/o AH&D has not recommended the import of Ostrich Chicks. Accordingly, the committee decided to reject the request for import of Ostrich Chicks and to seek comments from MoEF&CC for import of Java Peafowl. Comments sought from MOEF&CC (WL) on 27.11.2019. Reminders sent to MoEF&CC (WL) on 24.06.2020, 31.08.2020, 15.09.2020, 05.10.2020 and 01.12.2020 requesting for furnishing comments on import of Java Peafowl. MOEF&CC (WL) informed the Committee in meeting no.01/AM21 dated 20.05.2021 that the case is under examination with them.

from

22.	Modern Pet Centre, Kolkata 01/53/8/E/AM1 9/M-57/IC	06.01.2 0	81,000 Nos. of Turtles (as per ANF-2M)	010620 00	8303 750	AU	Comments sought from D/o AH&D on 08.01.2020. D/o AH&D vide OM No. 110102(1) /3/2017-Trade dated 29.05.2020 stated that DAH&D has no comments to offer as the product does not come under the purview of them. Comments sought from MoEF&CC (WL) on 08.01.2020. MoEF&CC (WL) has sought information from the firm vide their letter No. 3-22/2020 WL dated 06.10.2020. MOEF&CC informed the Committee that under CITES, Appendix II, item for import needs Export Permit from importing country. Details have been sought from the firm on 06.10.2020 by MOEF&CC. The firm vide email dated 30.10.2020 informed to MoEF&CC that before importing animals they will submit CITES and Certificate of Origin. MOEF&CC (WL) informed the Committee in meeting no.01/AM21 dated 25.03.2021 that the species being imported has been categorized as invasive. Hence, the case may not be
-----	---	--------------	--	--------------	-------------	----	--

Fazl

							recommended.
							Hence, the Committee decided to Reject the case.
23.	Vidhaan Sales, Nagpur 01/53/8/E/ AM20/V-35/IC	08.01.20	Total 6,60,000 Nos. of Turtles:- (1) 20000 nos. Stink Pot Turtle (<i>Sternotherus Odoratus</i>) (2) 300000 nos. Red Eared Slider Turtle (<i>Teachemys ScriptaElegans</i>) (3) 300000 nos. Red Eared Slider Turtle (<i>Teachemys Scripta</i>) (4) 20000 nos. Western Pond Turtle (<i>Clemmys marmorata</i>) (5) 20000 nos. Peninsula Cooter Turtle (<i>Pseudemys peninsularis</i>).	01062000	29400000	Trading	Comments sought from D/o AH&D on 08.01.2020. D/o AH&D vide OM No. 110102(1)/ 3/2017-Trade dated 19.03.2020 stated that DAH&D has no comments to offer as the product does not come under the purview of the Department. Comments sought from MOEF&CC (WL) on 08.01.2020. MOEF&CC informed the Committee that under CITES, Appendix II, item for import needs Export Permit from importing country. MOEF&CC (WL) informed the Committee in meeting no.01/AM21 dated 25.03.2021 that the species being imported has been categorized as invasive. Hence, the case may not be recommended. Hence, the Committee decided to Reject the case.

For

24.	Suhani Farms, Bangalore 01/53/8/E/ AM20/S-146/IC	08.01.2 0	1000 Nos. Exotic live parrots cockatoos, macaws, conures, amazon parrots, African grey parrots, budgerigars, grass parakeets, caliques	010632 00	329. 0	Tradin g	Comments sought from D/o AH&D on 10.01.2020. D/o AH&D vide email dated 29.09.2020 sought some clarifications from the firm. The firm furnished reply on 02.10.2020. Comments sought from MOEF&CC(WL) on 10.01.2020. MoEF&CC(WL) vide email dated 16.07.2020 sought some information from the firm. The firm vide email dated 04.08.2020 informed that they are waiting for 'NOC' from Chief Wildlife Warden. MOEF&CC informed the Committee that under CITES, Appendix II, item for import needs Export Permit from importing country. MOEF&CC (WL) informed the Committee in meeting no.12/AM21 dated 25.03.2021 that the case is under examination with them.
25.	Joydeb Mukherjee, Kolkata 01/53/8/E/ AM20/J-41/IC	18.02.2 0	1 No. Blue and Gold Macaw Male	010632 00	1000	AU	Comments sought from D/o AH&D on 20.02.2020. The case is under examination in D/o AH&D. Comments sought from MOEF&CC (WL) on 20.02.2020.

From

							MoEF (WL) informed the Committee in the EFC meeting No. 01/AM22 dated 20.05.2021 that despite repeated reminders information has not been received from the firm. The Committee decided to Reject the case due to no reply from firm.
26.	Suhani Farms, Bangalore 01/53/8/54363/ AM21/S-119/IC	23.10.20	40 Nos. Live Birds Chileense Flamingo / American Flamingo	106390 0	3900 000	Trading	Comments received from D/o AH&D vide OM No. 110102/ (1)/3/2017 dated 21.12.2020. Comments sought from MOEF&CC (WL) on 23.10.2020. Reminder sent to MoEF&CC (WL) vide email dated 01.12.2020. MOEF&CC (WL) informed the Committee in meeting no.01/AM21 dated 20.05.2021 that the case is under examination with them.
27.	Soham Partha Mukherjee, Ahmadabad 01/53/8/54646/ AM21/S-151/IC	21.12.20	(1) 8 Nos. Live Animals – Northern Luzon Giant Clouded Rat (Phloeomys Pallidus) (2)20 Nos. Live Animals- Patagonian Mara (Dolichotis Patagonium) (Total 28 Nos.)	010619 00	1200 000	AU	Comments sought from D/o AH&D on 22.12.2020. DAHD vide email dated 24.03.2021 has sought some information from the firm. Reminder sent to the firm vide email dated 30.03.2021. Firm replied directly to DAHD vide email dated 01.04.2021.

fern

							Comments sought from MoEF&CC (WL) on 29.12.2020. MOEF&CC (WL) vide letter dated 15.03.2021 has sought some information/documents from the firm. Reminder sent to the firm vide email dated 30.03.2021 and 24.05.2021.
28.	Saralia Agro Private Limited, Anugul, Odisha 01/53/8/54647/AM21/S-152/IC	21.12.20	(1) 8 Nos. Live Animals – Northern Luzon Giant Clouded Rat (<i>Phloeomys Pallidus</i>) (2) 20 Nos. Live Animals- Patagonian Mara (<i>Dolichotis Patagonum</i>)	01061900	1200000	AU	Comments sought from D/o AH&D on 29.12.2020. Comments sought from MoEF&CC (WL) on 29.12.2020. MOEF&CC (WL) vide letter dated 15.03.2021 has sought some information/documents from the firm. Reminders sent to the firm vide emails dated 30.03.2021 and 24.05.2021.
29.	Soham Partha Mukherjee, Ahmadabad 01/53/8/54692/AM21/S-159/IC	28.12.20	(1) 4Nos.of Live Wallaroo (<i>Osphranter Robustus</i>) (2) 10 Nos. of Live Bennets Wallaby (<i>Macropus Rufogriseus</i>) (3) 6 Nos. of Live Eastern Grey Kangaroo (<i>Macropus Giganteus</i>) (4) 10 Nos. of Live Red Kangaroo (<i>Osphranter Rufus</i>) (Total 30 Nos.)	01061900	3787500	Trading	Comments received from DAHD vide OM No. 110102(1)/ 40/2020 –Trade (E-18470) dated 08.02.2021. The Committee decided to seek comments from MoEF&CC (WL) in this case. Accordingly, Comments sought from MoEF&CC (WL) on 17.03.2021. MOEF&CC (WL) vide letter dated 15.03.2021 has sought some information/documents from the firm. Reminders sent to the firm

							vide emails dated 30.03.2021 and 24.05.2021.
30.	Green Zoological, Rescue & Rehabilitation Centre	14.04.21	50 BENGAL TIGER (HYBRID) (PANTHER A TIGRIS) MALE / FEMALE 50 LION (HYBRID) (PANTHER A LEO) MALE / FEM ALE 10 JAGUARS (PANTHER A ONCA) MALE/FEM ALE 10 LEOPARD (PANTHER A PARDUS) MALE/FEM ALE 10 COUGAR (PUMA CONCOLO R) MALE/FEM ALE 12 CHEETAH (AFRICAN) (ACINONYX JUBATUS) MALE/FEM ALE 10 OCELOT (LEOPARD US PARDALIS) MALE/FEM	01069000 01063900	21267999.6	AU	Comments sought from DAHD on 20.04.2021. Comments received from DAHD vide OM dated 28.04.21 Comments sought from MoEF(WL) on 20.04.2021. MOEF&CC (WL) informed the Committee in meeting no.01/AM22 dated 20.05.2021 that the case is under examination with them.

fern

			ALE 10 MARGAY (LEOPARD US WIEDII) MALE /FEM ALE 10 JAGUARUN DI (HERPAILU RUS YAGOUAR OUNDI) MALE/ FEMALE 8 GIANT ANTEATER S (MYRMECOPH AGA TRIDACTYLA) MALE/FEM ALE 8 ANTEATER SPECIES (TAMANDU A SPECIES) MALE / FEMALE 10 MEXICAN HAIRY DWARF PORCUPIN E (SPHIGGUR US MEXICANU S) MALE/FEM ALE 8 BROWN BEAR (URSUS ARCTOS) MALE/FEM ALE 10 AMERICAN BLACK BEAR (URSUS AMERICAN US) MALE/FEM			
--	--	--	---	--	--	--

From

			ALE 10 BOBCAT (LYNX RUFUS) MALE/FEM ALE 10 LINNAEUS' S TWOTOED SLOTH (CHOLOEP US DIDACTYL US) MALE/FEM ALE 50 AMERICAN FLAMINGO (PHOENICOPT ERUS RUBER) MALE/FEM ALE				
30 (a)	M/s. Suthahar Krishnan, KOLKATA 01/53/8/55269/ AM21/S-199/IC	04.03.2 1	2 nos. of Amazon Blue Front Parrots	010632 00	7000 0.00	AU	Comments sought from MoEF&CC and DAHD&F on 24.03.2021. MOEF&CC (WL) informed the Committee in meeting no.01/AM22 dated 20.05.2021 that the case is under examination with them.
30 (b)	Reef Paradise (Arshad MohamadHasan Khatri), Mumbai HQRXIMLAPP LY00116957A M21	30.03.2 1	06 Nos. of Turtles [Japanese leaf turtle]	010639 00	2,00, 000. 00	AU	Recommended by DAHD vide OM dated 22.04.2021. Recommended by MoEF (WL) vide OM dated 13.04.2021. The Committee decided to Approve the Case subject to conditions prescribed for import of reptiles by DAHD and conditions mentioned in MoEF&CC (WL) OM dated 13.04.2021.

fern

Part 4		MoEF&CC (WL)					
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
31.	K.K.Traders Amritsar 01/53/8/22342/ AM18/K-17/IC	20.02.18	100 MT Costos Roots (Saussuresa Lappa)	12119046	26009000	Trading	Comments sought from AYUSH on 09.03.2018. Comments sought from MoEF&CC (WL) on 23.5.2018. Reminders sent to MoEF&CC (WL) on 19.09.2018, 31.05.2019 and 28.01.2020 requesting for providing comments. MOEF&CC (WL) informed the Committee in meeting no.01/AM22 dated 20.05.2021 that the case is under examination with them.
32.	S. Yuvaraj, IFS, Additional Principal Chief Conservator of Forest, & Director, Chennai 01/53/8/E/ AM19/S-59/IC	03.10.18	Plain Zebra, Siamese Crocodile	NA	NA	AU	Comments sought from MoEF&CC (WL) on 22.10.2018. Reminders sent to MoEF&CC (WL) on 24.12.2019, 07.09.2020 and 05.10.2020 requesting for providing comments. MOEF&CC (WL) informed the Committee in meeting no.01/AM22 dated 20.05.2021 that the case is under examination with them.
33.	Tangerine Design Pvt. Ltd. Gurgaon.	09.04.19	200000 nos. of Worked Mother of Pearl	96019020	2600000	AU	Comments sought from MOEF&CC (WL) on 18.04.2019 followed with

from

	01/53/8/E/ AM20/T-4/IC						reminders dated 28.01.2020, 16.09.2020 and 05.10.2020. MOEF&CC (WL) vide letter dated 15.03.2021 has sought some information/documents from the firm. Reminders sent to firm vide emails dated 30.03.2021 and 24.05.2021.
34.	Samanyu Trading LLP, Delhi. 01/53/8/E/ AM20/S-16/IC	08.05.19	SusseraLappa (KuthRoots)	12119046	31500000	AU	Comments sought from MoEF&CC (WL) on 09.05.2019 followed with reminders dated 28.01.2020, 16.09.2020 and 05.10.2020. MoEF&CC (WL) vide letter dated 06.10.2020 has sought some information/documents from the firm. Reminder sent to firm vide email dated 23.11.2020. MOEF&CC (WL) informed the Committee in meeting no.01/AM22 dated 20.05.2021 that the case is under examination with them.
35.	A&S Creations, New Delhi 01/53/8/E/ AM20/A-33/IC	28.06.19	2 Nos. of Yukon Night Binocular 3x42	90051000	522000	Trading	Comments sought from MOEF&CC (WL) on 01.07.2019. MoEF&CC vide OM dated 09.07.19 has requested to forward the recommendation of Chief Wildlife Warden, Govt. of Odisha for further consideration. Hence, the

							firm is to submit the recommendation of Chief Wildlife Warden, Govt. of Odisha directly to MoEF&CC (WL) under intimation to DGFT. MOEF&CC (WL) informed the Committee in meeting no.01/AM22 dated 20.05.2021 that the case is under examination with them.
36.	A&S Creations, New Delhi. 01/53/8/E/AM20/A-36/IC	10.07.19	2 nos. of Yukon Night Vision Binoculars Tracker 3x42	90051000	52000	Trading	Comments sought from MOEF&CC (WL) on 11.07.2019 Reminders sent to MoEF&CC (WL) vide emails dated 28.01.2020, 16.09.202, 05.10.2020 and 10.02.2021. MOEF&CC (WL) informed the Committee in meeting no.01/AM22 dated 20.05.2021 that the case is under examination with them.
37.	A&S Creations, New Delhi 01/53/8/E/AM20/A-55/IC	21.08.19	7 Nos. GPS Collars with accessories	85269190	1510000	Trading	Comments sought from MOEF&CC (WL) on 22.08.2019. MOEF&CC(WL) vide correspondence F.No.3-11/2019WL (part1) (Vol.3) dated 06.10.2020 stated that NOC of CWLW, Chhattisgarh to be submitted for further consideration. Reminders sent to firm vide emails dated 26.02.2021 and

							30.03.2021. MOEF&CC (WL) informed the Committee in meeting no.01/AM22 dated 20.05.2021 that the case is under examination with them.
38.	Merlin Aeronautics Manufacturing Pvt Ltd., Bangalore 01/53/8/E/AM20/M-37/IC	20.09.19	2 Nos. Thermal Night Vision Scope for Anti Poaching and Surveillance	90131010	1120000	AU	Comments sought from MOEF&CC (WL) on 23.09.2019. MoEF&CC (WL) vide letter dated 06.10.2020 has requested the firm to furnish 'NOC' of CWLW, Karnataka. MOEF&CC (WL) vide letter no. 3-15/2020 WL dated 06.10.2020 informed that 'NOC' of CWLW, Karnataka to be submitted for further consideration. Reminders sent to firm vide emails dated 23.11.2020, 26.02.2021 and 24.05.2021.
39.	E.Chandran, Telangana 01/53/8/E/AM20/E-21/IC	03.03.20	44 Nos. of Hunting Trophie	97050010	897000	AU	Comments sought from MOEF&CC (WL) on 06.03.2020. Reminders have been sent to MOEF&CC (WL) vide email dated 16.09.2020, 06.10.2020, 23.11.2020 and 11.12.2020 requesting for providing comments. MOEF&CC (WL) vide letter dated 17.03.2021 has sought comments from Wildlife Institute of India, Dehradun.

fsu

							MOEF&CC (WL) informed the Committee in meeting no.01/AM22 dated 20.05.2021 that the case is under examination with them.
40.	G. Amarender Reddy, Hyderabad 01/53/8/53861/ AM21/G-13/IC	25.07.20	4 Nos. Animal Trophies	97050010	110000	AU	Comments sought from MOEF&CC (WL) on 30.07.2020. MOEF&CC (WL) wide letter dated 26.02.2021 informed that it does not recommend the import of following animal trophies due to 'look alike' issue: (i) 2 Nos of Full Mount Gazelle and (ii) 1 Nos of Shoulder Mount Gazelle. So, the Committee decided to reject the request for import of (i) 2 Nos of Full Mount Gazelle and (ii) 1 Nos of Shoulder Mount Gazelle. Comments are awaited from MoEF&CC (WL) for 01 variety. MOEF&CC (WL) informed the Committee in meeting no.01/AM22 dated 20.05.2021 that the case is under examination with them.
41.	A&S Creation, New Delhi 01/53/8/53967/ AM21/A-35/IC	14.08.20	2 Nos. GPS Vertex Collar with standard Accessories	85269190	290000	Trading	Comments sought from MOEF&CC (WL) on 19.08.2020. MOEF&CC(WL) vide correspondence F.no. 3-11/2019WL (part1) (Vol.3) dated 06.10.2020 stated that NOC of CWLW, of

fern

							concerned State to be submitted for further consideration.
							Reminders sent to firm vide emails dated 26.02.2021 and 30.03.2021.
42.	Adinath Veterinary Products Pvt Ltd., Indore 01/53/8/53987/ AM21/A-36/IC	18.08.20	(1) 1 Set RD706 – Remote Injection gun incl bag and full equipment with all Accessories (2) 1 Set Tranquilizer Gun with all Accessories (3) 1 Set Tranquilizer Gun with all Accessories (4) 1 Set Tranquilizer Gun with all Accessories (5) 1 Set Chemical Restraint Equipment with all Accessories (6) 1 Set RD706 Remote Injection Gun with all Accessories (7) 1 Set RD706 – Remote Injection gun including bag and full Equipment with all Accessories (8) 1 Set Tranquilizer Gun with all Accessories (9) 2 Sets Tranquilizing gun RD706 with	93040000	1430000	Trading	Comments sought from MOEF&CC (WL) on 19.08.2020. MOEF (WL) vide email dated 06.10.2020 sought some clarifications from the firm. The firm replied vide email dated 08.10.2020. MOEF&CC (WL) vide correspondence No. 3-15/2020 WL dated 28.12.2020 stated that 'NOC' of the CWLW to be submitted for further action. Reminders sent to firm vide emails dated 01.03.2021 and 30.03.2021. Reply from firm referred to MoEF(WL) vide email dated 24.05.2021.

			all Accessories (10) 1 Set tranquilizing Gun RD706 with all Accessories (11) 1 Set RD706 Remote Injection Gun with all Accessories.				
43.	A&S Creations, New Delhi 01/53/8/54035/ AM21/A-38/IC	24.08.2 0	10 Nos. Lite Track 140 Collar with standard accessories	852691 90	1440 000	Trading	Comments sought from MOEF&CC (WL) on 26.08.2020. MOEF&CC (WL) vide correspondence F.No.3-11/2019WL (part1) (Vol.3) dated 06.10.2020 stated that 'NOC' of CWLW, Arunachal Pradesh to be submitted for further consideration. Reminders sent to firm vide emails dated 01.03.2021 and 30.03.2021. Firm's reply referred to MoEF(WL) vide email dated 24.05.2021
44.	Dr. T Prabhakar Chowdary, Telangana 01/53/8/54124/ AM21/D-18/IC	13.09.2 0	14 Nos Hunting Trophies Animal Mounts	970500 10	4500 00	AU	Comments sought from MOEF&CC (WL) on 14.09.2020. Reminder sent vide email dated 23.11.2020. MOEF&CC (WL) vide letter dated 15.03.2021 has sought some information/documents from the firm. Reminders sent to the firm vide emails dated 30.03.2021 ad 24.05.2021.
45.	Mohammad Owais Ali, Madhya Pradesh	21.09.2 0	1 No. Stuffed Animals (Taxidermy) Backskin	970500 10	4800 00	AU	Comments sought from MOEF&CC (WL) on 22.09.2020.

From

01/53/8/54167/ AM21/M-53/IC		(Common Name – Blesbuck & Scientific Name Damaliscus Pygargus Phillipsi) 1 No. Stuffed Animals (Taxidermy) Flatskin (Common Name- Zebra &Scientific Name Equus Burchelli) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Blue Wildebeest & Scientific Name Connochaetes Taurinus) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name Waterbuck & Scientific Name Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name – Blue Wildebeest & Scientific Name Connochaetes Taurinus) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Waterbuck &				MOEF&CC (WL) vide letter dated 15.03.2021 has sought comments from Wildlife Institute of India, Dehradun.
--------------------------------	--	--	--	--	--	---

fern

			Scientific Name KobusEllipsipry mnus) 2 Nos. Stuffed Animals (Taxidermy) – Legs Ashtray (Common Name- Waterbuck &Scientific Name Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) – Legs Lamp (Common Name Waterbuck & Scientific Name Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name Gemsbuck& Scientific Name Oryx Gazella) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Gemsbuck& Scientific Name Oryx Gazella) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name Blesbuck& Scientific Name- Damaliscus Pygargus Phillipsi).				
46.	Sameer Meer, Madhya	21.09.2 0	1 No. Stuffed Animals	970500 10	5300 00	AU	Comments sought from MOEF&CC (WL) on

Pradesh 01/53/8/54168/ AM21/S-90/IC		(Taxidermy) Shoulder Mount (Common Name- Blue Wildebeest & Scientific Name Connochaetes Taurinus) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name Waterbuck & Scientific Name KobusEllipsipry mnus) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name - Blue Wildebeest & Scientific Name Connochaetes Taurinus) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name - Waterbuck & Scientific Name Kobus Ellipsiprymnus) 2 Nos. Stuffed Animals (Taxidermy) - Legs Ashtray (Common Name - Waterbuck & Scientific Name Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) - Legs Lamp (Common Name				22.09.2020. MOEF&CC (WL) vide letter dated 15.03.2021 has sought some information/documents from the firm. Reminder sent to the firm vide email dated 30.03.2021. MOEF&CC (WL) informed the Committee in meeting no.01/AM22 dated 20.05.2021 that the case is under examination with them.
---	--	---	--	--	--	---

			Waterbuck &Scientific Name Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name - Blesbuck& Scientific Name DamaliscusPyga rgusPhillipsi) 1 No. Stuffed Animals (Taxidermy) Flatskin (Common Name - Zebra & Scientific Name Equus Burchelli) 2 Nos. Stuffed Animals (Taxidermy) - Legs Ashtray (Common Name - Zebra & Scientific Name EquusBurchelli) 1 No. Stuffed Animals (Taxidermy) - Legs Lamp (Common Name Zebra & Scientific Name - Equus Burchelli) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name Gemsbuck& Scientific Name Oryx Gazella) 1 No. Stuffed Animals (Taxidermy)				
--	--	--	---	--	--	--	--

from

			Backskin (Common Name – Gemsbuck & Scientific Name Oryx Gazella) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Nameblesbuck & Scientific Name – Damaliscus Pygargus Phillipsi).				
47.	Eva Discus India, Kolkata 01/53/8/54212/ AM21/E-13 /IC	28.09.20	50000 Nos. Turtles (Testudinata)	01062000	1000000	Trading	Department of Fisheries vide email dated 15.10.2020 and D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 20.10.2020 informed that they had examined such applications earlier and come to the conclusion that Turtles being Reptile, is not falling under the purview of Ministry of Fisheries, Department of Animal Husbandry and Dairying. Comments sought from MoEF&CC (WL) on 15.10.2020 followed with reminders dated 06.11.2020 and 01.12.2020. Application once again forwarded to MoEF&CC (WL) vide email dated 24.12.2020. MOEF&CC (WL) vide letter dated 15.03.2021 has sought some information/documents from the firm. Reminder sent to the firm vide email dated 30.03.2021. MOEF&CC (WL)

fern

							informed the Committee in meeting no.01/AM22 dated 20.05.2021 that the case is under examination with them.
48.	Mohammed Bin Ibrahim Masqati, Hyderabad 01/53/8/54350/ AM21/M-70/IC	20.10.20	10 Nos. Taxidermy Animal Trophy Mounts	97050010	350000	AU	Comments sought from MOEF&CC (WL) on 20.10.2020. MOEF&CC (WL) vide letter dated 17.03.2021 has sought some information /documents from the firm. Reminders sent to firm vide emails dated 30.03.2021 and 24.05.2021. Reply from firm referred to MoEF(WL) vide email dated 02.06.2021.
49.	Arun Mahendragir, Hyderabad 01/53/8/54600/ AM21/A-92/IC	10.12.20	20.000- NOS. AFRICAS BEST TAXIDERMY	97050010	470000	AU	Comments sought from MOEF&CC (WL) on 16.12.2020. MOEF&CC (WL) vide letter dated 17.03.2021 has sought some information/documents from the firm. Reminders sent to firm vide emails dated 30.03.2021 and 24.05.2021.
50.	A&S Creations, West Patel Nagar, New Delhi 01/53/8/54633/ AM21/A-98/IC	18.12.20	2 No. GPS Vertex Collars with all accessories	85269190	299133	Trading	Comments sought from MOEF&CC (WL) on 18.12.2020. MoEF&CC (WL) vide letter No. 3-11/2019WL (part1 (Vol3) dated 28.12.2020 stated that 'NOC' from CWLW to be submitted for further consideration. Reminders sent to the firm

Fern

							vide emails dated 30.03.2021 and 24.05.2021.
51.	Genesis Inc., Indore 01/53/8/55025/ AM21/G-44/IC	15.02.2 1	2 Pac Palmer cap Chur charger	930630 00	7000 .00	Tradin g	Comments sought from MOEF (WL) on 17.02.2021. MOEF&CC (WL) vide letter dated 22.03.2021 informed that NOC from CWLW is to be submitted by the firm. Reminders sent to the firm on 30.03.2021 and 24.05.2021.
52.	Hi Tech Advance Products., Indore 01/53/8/55312/ AM21/H-76/IC	10.03.2 1	9 Set VETERINERY EQUIPMENT/T RANQUILIZER EQUIPMENT/C O2DARTPROJ ECTOR ANDACCESSO RIES,(JMDB13) CO2dart projector Double Barrel with DANINJECT scope 1.75-4x32 11mm rifled and 13 mm bore barrels No.9,(JMDBCA SE)Hard case for projector model JMDB No. 9	930400 00	2068 402. 11	Tradin g	Recommended by MoEF (WL) vide letter dated 05.04.2021. The Committee decided to Approve the case subject to conditions mentioned in MoEF (WL) letter dated 05.04.2021.
53.	Still Water Aquatics, Bangalore 01/53/8/53919/ AM21/S-54/IC	10.08.2 0	(i) 12 Nos. Dendrobates tinctorius (ii) 12 Nos. Dendrobates leucomelas	010620 00	1125 00	AU	D/o Fisheries informed the Committee in the EFC meeting No. 12/AM21 dated 25.03.2021 that import of these species of Amphibians is not falling under the

From

			(iii) 12 Nos. Dendrobates auratus (iv) 12 Nos. Phyllobates terribilis (v) 12 Nos. Phyllobates vittatus				domain of Department of Fisheries. Comments of Ministry of Environment Forest and Climate Change (MoEF&CC) may be sought. Hence, Comments sought from MoEF&CC (WL) on 30.03.2021. MoEF (WL) vide letter dated 05.04.2021 has sought some information / documents from the firm. Reminder sent to firm vide email dated 24.05.2021.
53 (a)	Hi Tech Advance Product, Indore HQRXIMLAPP LY00041826A M22	15.05.2 1	8 Set of Veterinary Equipment/Tran qui lizer Equipment/CO2 dart projector and accessories	930400 00	1559 840	Tradin g	Comments sought from MoEF (WL) on 17.05.2021.
53 (b)	Hi-Tech Advance Product, Indore	10.04.2 1	07 sets of CO2 dart projector JMDB13- 3no.,JMST CO2dart projector 4no,BJ13mmbar rel no4,JMC case 4no.JMDBCAS E 3no	930400 00	12,8 5,54 5. 00	To Suppl y to Forest Depart ment	Comments sought from MoEF&CC(WL) on 27.04.21. MoEF&CC(WL) informed the Committee in meeting no.01/AM22 dated 20.05.2021 that the case is under examination with them.
Part 5	Ministry of Steel (MoS)						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF valu e	Purpo se of Impor t	Status

from

54.	Universal Tradelinks, Rajkot 01/53/8/54395/ AM21/U-7/IC	29.10.20	22 MTs By product obtained while manufacturing prime Ferro Silicon	26190090	292751	Trading	Comments sought from M/o Steel on 03.11.2020. M/o Steel furnished their comments vide email dated 22.01.2021. The Committee requested M/o Steel to re-examine the case and provide comments on technical aspects.
55.	Bansal Brothers, Chhattisgarh 01/53/8/54797/ AM21/B-79/IC	20.01.21	5000 Mts Titanium Scrap	81083000	12500000.00	AU	Recommended by M/o Steel vide email dated 07.05.2021. For Ex-post facto approval.
56.	Arfin India Limited, Ahemdabad 01/53/8/54566/ AM21/A-89/IC	04.12.20	2000 MT of Titanium Scrap	81083000	51975000.00	AU	Comments sought from M/o Steel on 22.01.2021. M/o Steel vide email dated 20.05.2021 has sought some information/ documents from the firm.
57.	Minex Metallurgical Company Limited HQRXIMLAPP LY00030990A M22	01.05.21	400 MT Titanium Scrap Containing Ti 85-98 Percentage	81083000	104477800	AU	Comments sought from M/o Steel on 06.05.2021. M/o Steel vide email dated 12.05.2021 has sought some information from the firm. The firm replied vide email dated 18.05.2021. M/o Steel informed the Committee in meeting no.01/AM22 dated 20.05.2021 that the case is under examination with them.
Part 6	MoEF&CC (OC) and D/o C&PC						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status

58.	Hemani Industries Limited, Bharuch, Gujarat 01/53/8/54612/AM21/H-57/IC	14.12.20	700 MT Carbon Tetra Chloride	29031400	52290000	AU	Comments sought from MOEF&CC (O) on 17.12.2020. The firm has been requested on 24.12.2020 to furnish clarification to queries raised by MoEF&CC (OC) vide OM No. 11/7/2015-OC dated 23.12.2020. Comments sought from C&PC on 17.12.2020. C&PC vide letter dated 13.01.2021 has sought some information from the firm.
59.	UPL Limited., Bandra East 01/53/8/55308/AM21/U-17/IC	09.03.21	413000 Kgs Carbon Tetrachloride	29031400	35098805.00	AU	Recommended by MoEF&CC (OC) vide OM dated 23.03.2021. Recommended by C&PC vide OM dated 09.04.21. The Committee decided to Approve the Case subject to conditions mentioned in the MoEF&CC (OC) OM dated 23.03.2021 and C&PC OM dated 09.04.21.
60.	Gujarat Fluorochemicals Limited [HQRXIMLAP PLY00019506A M22]	15.04.21	4000 MT R-142B (1-Chloro-1, 1-Difluoroethane)	29037400	2,40,00,000.00	AU	Comments sought from MoEF (O) on 06.05.2021. MoEF (O) vide OM dated 12.05.2021 has sought clarification from the firm. Firm replied vide email dated 17.05.2021. MoEF(OC) vide OM dated 18.05.2021 informed that M/s Gujarat Fluorochemicals Ltd vide email dated 17.05.2021 has requested hold ther HCFC-

							14b import license application, therefore, the matter may be treated as closed. Hence, the Committee decided to close the case.
61.	Gujarat Fluorochemicals Limited [HQRXIMLAP PLY00014041A M22]	13.04.21	5000 MT 1,1,1 Trichloro Ethane	29031920	64,23,75,000.00	AU	Recommended by MoEF (OC) vide OM dated 18.05.2021. The Committee decided to Approve the Case subject to conditions mentioned in MoEF (OC) OM dated 18.05.2021.
Part 7	MeitY						
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
62.	Google Cloud India Pvt Ltd., Gurgaon 01/53/8/E/ AM20/G-60/IC	12.02.20	10 Nos. Assy, Power Filter Module, 4 X IEC320 C20 Input, 1X 10P Connector Output, No Circuit Breaker, IKEACOLO, PFM4	85489000	3.0	AU	Comments sought from DoT on 28.02.2020 and again on 05.10.2020. DGCA vide email date 11.06.2020 informed that the request of applicant to import Power Filter module ITC (HC) Code is 854890000, which does not come under the purview of DGCA. DOT vide letter dt. 23.10.2020 has sought technical literature and RF specifications from the firm. Reminders sent to firm vide emails dated 26.11.2020 and 29.12.2020. Reply from firm referred to DoT vide email dated 08.02.2021.

From

							DoT vide letter dated 26.02.2021 informed that no NOC/comments are required from WPC Wing for its import. The Committee decided to seek comments from MeitY. Accordingly, comments sought from MeitY on 03.03.2021. MeitY vide email dated 04.03.2021 has sought some information from the firm. Reminder sent to the firm on 25.03.2021.
63.	Google Cloud India Private Limited, Gurgaon 01/53/8/54790/ AM21/G-21/IC	24.09.20	85 Nos. GPN#72003090-01, Assy, Power Filter Module, 4 X IEC320 C20 Input, 1 X 10p Connector Output, No Circuit Breaker, Ikea Colo, PFM4.	85489000	34.8730120	AU	Comments received from MeitY vide OM dated 10.05.2021. For Ex-post Facto Approval
64.	Tata Power Solar Systems Limited, Bengaluru 01/53/8/54508/ AM21/T-62/IC	19.11.20	(1) 3054 Kgs. Back Silver Paste (2) 10800 Kgs. Front Silver Paste	(1) 71069290 (2) 71069290	850344667.25	AU	Comments sought from DPIIT and MeitY on 20.11.2020. The firm has been requested on 03.12.2020 to furnish reply to queries raised by DPIIT vide OM dated 01.12.2020. Firm's reply has been forwarded to DPIIT vide email dated 15.01.2021. DPIIT vide OM dated 17.02.2021 has sought some information from the firm. MeitY vide status report for EFC Meeting No. 11/AM21

from

							dated 26.02.2021 informed that the matter may pertain to MNRE.
							Accordingly, comments sought from MNRE on 26.03.2021
65.	Bosch Automotive Electronics India Private Limited, Bangalore Urban, Karnataka 01/53/8/54491/ AM21/B-71/IC	18.11.20	(1) 2 Nos. Electronic Control Unit EDC17CP06 (2) 2 Nos. Electronic Control Unit EDC17CP99 (3) 2 Nos. Electronic Control Unit EDC17C50 (4) 2 Nos. Electronic Control Unit EDC7U1 (5) 2 Nos. Electronic control unit MED17.0.7 (6) 2 Nos. Electronic Control Unit MED17.1.1 (7) 2 Nos. Electronic control unit MED17.7.12 (8) 2 Nos. Electronic Control Unit ME17.8.5 (9) 2 Nos. Electronic Control Unit ME17.9.21.1 (10) 2 Nos. Electronic Control Unit ME9.6.1 (11) 2 Nos. Electronic Control Unit	903289 10 903289 10 903289 10 903289 10	1811 52	AU	Comments received from MeitY vide OM dated 13.05.2021. For Ex-post Facto Approval

			M7.9.41 (12) 2 Nos. Electronic Control Unit MD1CP084 (13) 2 Nos. Electronic Control Unit VC1CP090 (14) 2 Nos. Electronic Control Unit VC1CP107 (15) 2 Nos. Electronic Control Unit VC1CP108 (16) 2 Nos. Electronic Control unit VC1CP513 (17) 2 Nos. Electronic Control Unit VD1CP030				
66.	Dell International Services India Pvt Ltd., Bangalore 01/53/8/55043/ AM21/D-37/IC	15.02.21	83000 Nos Used Desktops / Thin clients / workstations (Without Monitors) 95000 Nos Used Desktop Computer Systems / Think Clients /Workstations (Including used Monitors, keyboards,& Mice) 83000 Nos Used Computer Displays(Used Monitors)	847150 000 847149 00 852852 00	7024 5000 0.00	Trading	Comments sought from DPIIT and MeitY on 18.02.2021. DPIIT vide OM dated 01.03.2021 has informed that they are not concerned with the matter. MeitY vide email dated 23.02.2021 has sought some information from the firm. Reminder sent to firm vide email dated 20.05.2021.

67.	Brooklen Impex., Karnataka 01/53/8/54760/ AM21/B-76/IC	12.01.2 1	15000 Nos Refurbished Hard Disk	847170 20	3700 000. 00	AU	Comments sought from MeitY on 12.01.2021. MeitY vide email dated 22.01.2021 has sought some information/ documents from the firm. Reminders sent to firm vide emails dated 23.02.2021, 30.03.2021 and 20.05.2021.
68.	Instac Inc., Karnataka 01/53/8/54984/ AM21/I-39/IC	10.02.2 1	1 Pcs Monitor	852872 2000	1467 10.0 0	Trading	Comments sought from MeitY on 11.02.2021. MeitY vide email dated 24.02.2021 has sought some information from the firm. Reply from firm referred to MeitY vide email dated 30.03.2021. The firm has been requested to clarify their "Purpose of Import" vide email dated 30.03.2021. Firm vide email dated 31.03.2021 informed that the purpose of import is 'Trading'. The case is under consideration at MeitY.
69.	CG Power And Industrial Solutions Limited., Mumbai 01/53/8/54911/ AM21/C-47/IC	02.02.2 1	25000 kgs High Purity chromium Powder	811221 00	4810 0000 .00	AU	Comments received from MeitY vide OM dated 22.04.2021. For Ex-post Facto Approval

70.	Checon Shivalik Contact Solutions Private Limited., New Delhi 01/53/8/54918/ AM21/C-48/IC	03.02.2 1	400 kgs SILVER ALLOY STRIP	710692 90	2875 1769 .29	AU	Recommended by DPIIT vide OM dated 17.05.2021. The Committee decided to Approve the case subject to conditions mentioned in DPIIT OM dated 17.05.2021.
71.	Larsen & Toubro Limited., Maharashtra 01/53/8/55190/ AM21/L-67/IC	27.02.2 1	510 Nos Electric Ignition cartridges NO 3 P/N16-818-9990	360300 59	6478 7000 .00	AU	Comments sought from M/o Mines & MeitY on 4.03.2021. M/o Mines vide OM No. M.V-16/7/2021-Mines V informed that they have no comments to offer in the matter. The Committee decided to refer the case to DDP. Comments sought from DDP on 30.03.2021.
72.	Prime International., Maharashtra 01/53/8/55187/ AM21/P-72/IC	27.02.2 1	50 kgs Chromium Unwrought; powder	811221 00	6337 50.0 0	Tradin g	Comments sought from MeitY on 04.03.2021. The application resented to MeitY vide email dated 30.03.2021.
73.	Fiat India Automobiles Pvt Ltd., Pune 01/53/8/55270/ AM21/F-36/IC	05.03.2 1	10000 Nos Sensor -Tier Air Pressure (TIS- 03) 150 Nos SENSOR ADPTIVESPEE D	852691 90 852691 90 852691 90 852691 90	6640 9497 .00	AU	Comments sought from MeitY on 10.03.2021. MeitY informed the Committee in the EFC Meeting No 01/AM22 dated 20.05.2021 that they are not concerned with the matter.

			CONTROL(LR R4R) 3000 Nos SENSOR &BRACKET ASSY-DASM (FR5CPCCF) 5500 Nos MODULE BLINDSPOT DETECTION(7 7V12CRN)				Comments sought from DoT on 10.03.2021. DoT vide letter dated 16.03.2021 informed that applicant may submit import license from the concerned RLO of WPC Wing. Reminder sent to the firm vide email dated 30.03.2021. Reply from firm referred to DoT vide email dated 31.03.2021. Reminder sent to DoT vide email dated 24.05.2021.
Part 8	Ministry of Mines						
S. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
74.	C.T. Group, Kerala 01/53/8/32008/ AM19/C-3/IC	25.05.18	One Ton of Natural Calcium Carbonate Everzit	25174900	6300	Trading	Comments sought from C&PC on 05.06.2018. D/o C&PC vide OM dated 13.07.2018 has informed that Natural Calcium Carbonate Everzit is mineral product falling under Chapter 25, which is not looked after by D/o C&PC and informed that the application may be referred to Ministry of Mines to seek their comments in the matter. D/o C&PC vide e-mail dated 25.10.2018 also informed that the matter does not pertain to them. Comments sought from M/o. Mines on 30.07.2018.

few

							Reminders sent to M/o Mines on 13.08.2020, 16.09.2020 and 09.10.2020 requesting for expediting comments. M/o Mines vide OM No. 16/15/2020-M.V dated 23.10.2020 has requested to take decision in the matter subject to the comments/inputs of respective State Government directly. The Committee decided in Meeting No. 7/AM21 dated 04.11.2020 to send the application to State Govt. for their comments. Accordingly, Kerala State Govt. has been requested vide e-mail dt. 17.11.2020 to provide their comments. Reminder sent on 09.03.2021.
75.	K K Rocks & Granites India Pvt Ltd, Trivandrum 01/53/8/E/AM20/K-16/IC	29.08.19	15000 MTS Stone boulders or rubbles or rock stones	25169020	9000000	Trading	Comments sought from M/o Mines & DPIIT on 03.09.2019. DPIIT vide OM dated 05.10.2020 informed that the case does not come under its purview. M/o Mines vide OM No. 16/8/2019-M.V dated 26.10.2020 has requested to take a decision in the matter subject to the comments/inputs directly from the State Government of Kerala. The Committee decided in

from

							Meeting No. 7/AM21 dated 04.11.2020 to send the application to State Govt. for their comments. Accordingly, Kerala State Govt. has been requested vide e-mail dt. 17.11.2020 to provide their comments. Reminder sent on 09.03.2021.
76.	Vaibhav Global Ltd., Rajasthan 01/53/8/E/ AM20/V-36/IC	08.01.20	1000000 Kgs. Shungite Rough Stone	251400 00	2961 5062 .50	AU	Comments sought from M/o Mines & DPIIT on 10.01.2020. DPIIT vide OM No P-47012/11/2020 T.S. dated 20.02.20 has informed that the unit is covered under 100% EOU Scheme which is under administrative control of Department of Commerce. They also stated that DPIIT is not concerned with 100% EOU and DGFT may take necessary action accordingly. Ministry of Mines vide OM No. 16/10/2020-M.V. dated – nil- has requested to take decision in the matter subject to the comments/ inputs of respective State Government. Mail has been sent on 18.12.2020 to Mines Department, Rajasthan for their comments. Reminder sent on 09.03.2021.
77.	Om Marble Company, Rajkot 01/53/8/53882/	28.07.20	7560 MTs Rough Granite Blocks	251611 00	1122 6600 0	Trading	Comments sought from M/o Mines & DPIIT on 02.08.2020.

from

	AM21/O-4/IC						DPIIT vide OM No P-47012/67/2020-TSW dated 27.08.2020 informed that as the import is for trading purposes, it does not come under the purview of DPIIT. M/o Mines informed vide email dated 04.11.2020 that comments/ inputs have been received recently. The case is under examination in M/o Mines. Reminders sent to M/o Mines vide emails dated 11.12.2020 and 09.03.2021. M/o Mines vide OM No. 16/1/2021-M.V informed that the Indian granite can match the best granites produced in the world in terms of quality. In view of the above stated inputs/ comments, this import may not be recommended. Hence, the Committee decided to Reject the case.
78.	Vyara Tiles Private Limited, Gujarat 01/53/8/54017/AM21/V-25/IC	21.08.20	26 MTs Granules, Chippings and Powder of Stone of Heading 2515 or 2516 whether or not Heat Treated of Marble	25174100	342067.14	AU	Comments sought from DPIIT on 25.08.2020. Comments received from DPIIT vide OM dated 18.12.2020. Comments sought from M/o Mines on 25.08.2020. M/o Mines vide OM dated 22.10.2020 has requested to take decision in the matter subject to the comments/ inputs of respective State Government. The Committee decided in Meeting No. 7/AM21 dated

From

							04.11.2020 to refer the application to State Govt. for comments. Accordingly, Gujarat State Govt. has been requested to provide their comments vide e-mail dt. 17.11.2020. Reminders sent vide emails dated 09.03.2021 and 24.05.2021.
79.	Swagata Biswas, Bangalore 01/53/8/54792/ AM21/S-95/IC	24.9.20	1 Piece Gemstone	710310 39	1920 00	AU	Comments sought from DPIIT and M/o Mines on 25.09.2020. DPIIT vide OM dated 05.10.2020 informed that import item is not concerned with them. Reminders sent to M/o Mines vide emails dated 11.12.2020 and 09.03.2021. M/o Mines vide OM No. 16/18/2020-M.V informed that they have no comments to offer in the matter. The Committee decided to examine the case on file.
80.	Sahil Gupta, Haryana 01/53/8/54277/ AM21/S-111/IC [ECOM Ref. No. 9780334856001 0138723 File No. 012100854277 AM21]	07.10.20	26631 Kgs. Zinc Ash	262019 90	1344 182. 64	AU	Comments sought from M/o Mines on 09.10.2020. Reminders sent to M/o Mines vide emails dated 11.12.2020 and 09.03.2021. M/o Mines vide OM No. 6/16/2020-M.V has sought some clarification from the firm.
81.	Sahil Gupta, Haryana 01/53/8/54278/ AM21/S-112/IC [ECOM Ref. No. 9780334856001 0138725 File No. 012100854278	07.10.20	26631 Kgs Zinc Ash	262019 00	1344 183	AU	Comments sought from M/o Mines on 09.10.2020 Reminders sent to M/o Mines vide emails dated 11.12.2020 and 09.03.2021. M/o Mines vide OM No. 6/16/2020-M.V informed that Ministry of

From

	AM21]						Environment Forest and Climate Change may be consulted as registration with MOEFCC is required for import.
82.	Bafna Brothers., Rajasthan 01/53/8/54342/ AM21/B-51/IC	17.10.2 0	31867 Gms 925 Sterling Silver Jewellery Studded with Semi-Precious Stones	711311 20	16.5	Trading	Recommended by MSME vide OM dated 01.03.2021 as the items are being re-exported once the job work is complete. The Committee decided to Approve the case subject to conditions mentioned in the MSME OM dated 01.03.2021.
83.	Siddhi Industries., Odisha 01/53/8/55042/ AM21/S-179/IC	15.02.2 1	12000 Mts Aluminium Dross	262040 10	1306 9800 0.00	AU	Comments sought from DPIIT and Mines on 18.02.2021. DPIIT vide OM dated 23.02.2021 informed that they are not concerned with the import item. Comments sought from MoEF&CC (HSMD) vide OM dated 25.02.2021. Reminder sent to M/o Mines vide email dated 12.02.2021. M/o Mines vide OM dated 29.04.2021 informed that import of Aluminium Dross may create concern to the environment as after recovery of Aluminium metal, the remaining reject of the imported dross will consume valuable land resources by the process of secured land filling. In view of the above, M/o Mines does not recommend

							the import of Aluminium dross.
							Hence, the Committee decided to Reject the case.
84.	Sree Padmavathi Metal Industries., Telangana 01/53/8/55052/A M21/S-181/IC	16.02.2 1	1000 Mts Aluminium Dross	262040 10	1500 0000 .00	AU	Comments sought from DPIIT and Mines on 18.02.2021. DPIIT vide OM dated 23.02.2021 informed that they are not concerned with the import item. Comments also sought from MoEF&CC (HSMD) on 25.02.2021. MoEF&CC vide email dated 03.02.2021 has sought some information from the firm. Firm replied directly to MoEF&CC vide email dated 04.03.2021. Comments received from MoEF&CC vide email dated 04.03.2021. M/o Mines vide OM dated 16.04.2021 informed that import of Aluminium Dross may create concern to the environment as after recovery of Aluminium metal, the remaining reject of the imported dross will consume valuable land resources by the process of secured landfilling. In view of the above, M/o Mines does not recommend

From

							the import of Aluminium dross. Hence, the Committee decided to reject the case.
85.	Wendt (India) Limited, Koramangala , Bangalore 01/53/8/54614/ AM21/W-2/IC	15.12.20	(1) 75 Kg. Ag-Powder AGP c0180-6Silver Powder (2) 90 Kg. Ag-Powder AGP c2250-6Silver Powder	71061000	17622000	AU	For Ex-post Facto Approval
Part 9	DHI						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
86.	Express Global Logistics Pvt. Ltd., Mumbai 01/53/8/54285/ AM21/E-15/IC	08.10.20	1 Set Used 230 Ton Low Profile Deck Vehicle No. 31472-20 Make Goldhofer	87169010	5703012	AU	Comments sought from DPIIT and DHI on 26.11.2020. DPIIT vide OM dated 08.12.2020 stated that they are not concerned and DHI may be consulted in the matter. Reminder sent to DHI vide email dated 22.12.2020.
87.	Bannari Amman Spinning Mills Limited, Coimbatore, Tamilnadu 01/53/8/54505/ AM21/R-25/IC	19.11.20	1 No. Used Spare Parts Electric Box (Refurbished/ Reconditioned) for VTA NC850 Sectional Warper	84559000	222500	AU	Comments sought from DPIIT on 23.11.2020. DPIIT vide OM dated 08.12.2020 stated that they are not concerned and DHI may be consulted in the matter. Comments sought from DHI on 08.12.2020. DHI vide OM dated 25.02.2021 has sought some information/ documents from the firm.

from

88.	Larsen & Toubro Limited., Kolkatta 01/53/8/54835/ AM21/L-56/IC	22.01.2 1	1 set 725 KVA DG Set with all accessories: sl no. 9JRG00246 1 set 500 KVA DG set with all accessories: sl no. SHB-854- 07/5AG02561 1 set 500 KVA DG set with all accessories: sln0.5AGG3005 54/5AG02184 1 set 30 KVA DG set with all accessories: sl. No. VK- OGS122-06	850213 10 850213 10 850213 10 850211 00	3747 770. 00	AU	Comments sought from DPIIT & DHI on 28.01.2021. DPIIT vide OM dated 11.02.2021 has informed that it is not concerned with the matter. DHI vide OM No. ImportCell/L&T/2021-HEI has sought some information from the firm.
89.	MRK Impex Private Limited, Delhi 01/53/8/54316/ AM21/M-65/IC	13.10.2 0	4000 MT Iron and Steel Shaft and Crank Shaft (Obtained from Ship)	732690 90	1680 0000 0	AU	Comments sought from M/o Steel on 14.10.2020. M/o Steel vide email dated 08.02.2021 informed that the matter does not pertain to them and DPIIT may be consulted. Accordingly, comments sought from DPIIT on 12.02.2021. DPIIT vide OM dated 22.02.2021 informed that it is not concerned with the matter and DHI may be consulted in the matter. Accordingly, comments sought from DHI on 22.02.2021.
90.	L&T MHPS Turbine Generators Private Limited,	07.01.2 1	400 Nos. Silvaloy 721 Vtg Ring 8190 ID X 0.0393 X 3T	710692 90	1349 69.4 0	AU	For Ex-post Facto Approval

From

	Mumbai 01/53/8/54734/ AM21/L-42/IC						
91.	Cummins Technologies India Private Limited., Maharashtra 01/53/8/55133/ AM21/C-54/IC	24.02.2 1	5 Nos He1000turbocha rger bearing Housing – X094135	841330 90	3043 1050 .60	AU	For Ex-post Facto Approval
Part 10	MHA (PM Division)						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF valu e	Purpo se of Impor t	Status
92.	R. K. Suppliers, Bhandar, Maharashtra 01/53/8/E/ AM20/R-93/IC	19.02.2 0	6 nos. of Night Vision Binocular – Digital NV Signal N 340 RT.	900580 00	1200 00	Tradin g	Comments sought from MHA (PM Divn.) on 17.03.2020 and again on 25.08.2020. MHA (PM Divn.) vide correspondence No. IV-20011/08/2018-Prov-Idated 15.10.2020 stated that supply order has been sought from Home Department, Government of Maharashtra and Form ANF-1 & IEC Certificate sought from DGFT on 01.09.2020. Reminders sent on 21.10.2020 and 25.11.2020. The firm has been requested on 05.10.2020 to provide IEC Certificate. Reminders sent to firm vide emails dated 08.12.2020, 26.02.2021 and 30.03.2021.
93.	Electronics Corporation of India Ltd., Hyderabad 01/53/8/51522/ AM21/E-5/IC	16.04.2 0	4 Nos. Vehicle Mounted EC-SVJEE-1100	852550 40	4508 7000	Tradin g	Cabinet Secretariat vide letter No. 11(6)/2017-SS dated 13.03.2020 has requested the State Government, Jharkhand to re-submit the proposal for

							purchase of 01 portable Jammer model in prescribed 52alvaniz.
94.	Sakura Geo Information Software Research Pvt. Ltd., Chennai 01/53/8/53602/AM21/S-6/IC	03.06.20	5 sets ANAFI Thermal Micro Drone with Camera for Police for Monitoring Covid-19 Combat Operations	85258090	1485325	Trading	Comments sought from MHA (PM Divn.) 10.06.2020. MHA (PM Divn.) vide correspondence No. IV-20011/08/2018-Prov-I dated 28.01.2021 stated that End user certificate, Form ANF-1, details of OEM and clarification on name & Qty. of item have been sought from Home Deptt., Govt. of Tamil Nadu vide their Division's letter dated 06.07.2020. Reminder sent to them on 18.09.2020, 24.11.2020 and 04.01.2021, 26.02.2021, 09.03.2021 and 24.05.2021.
95.	Defind Enterprises Pvt. Ltd., Gurgaon 01/53/8/53803/AM21/D-9/IC	13.07.20	(1) 2 Box Night Vision Device (2) 2 Box Night Vision Devices	90049010 90049010	2328800	AU	Comments sought from MHA (PM Divn.) on 18.07.2020. MHA (PM Divn.) vide correspondence No. IV-20011/08/2018-Prov-Idated 28.01.2021 stated that Supply order, Form ANF-1 and clarification regarding name of item have been sought from Home Deptt., Govt. of Maharashtra on 30.07.2020. Reminder issued to them on 18.09.2020, 25.11.2020 and 30.12.2020. The firm vide email dated 01.12.2020 has furnished letter from Home Department, Government of Maharashtra.

from

							Reminder sent to MHA (PM Divn.) vide email dated 29.12.2020. MHA vide email dated 30.12.2020 informed that the requisite information i.e. supply order, ANF-1 form and the clarification on end user certificate and ANF-2M form as the name of item is different has not been received so far. In this regard, letter dated 01.12.2020 in r/o Home Department; Govt. of Maharashtra has been received with DGFT's email. However, 21 pages as enclosed with their letter dated 01.12.2020 has not been received. It is requested to furnish the requisite information at the earliest for processing the case further. Reminder sent to the firm vide email dated 30.03.2021.
96.	Kamdar Global Solutions Pvt. Ltd., Chennai 01/53/8/53831/ AM21/K-10/IC	17.07.20	2 CTN ANAFI Thermal Micro Drone with Camera for Police (For Monitoring COVID 19 Combat Operations)	85258000	1485325	Trading	Comments sought from MHA (PM Divn.), DGCA & DoT on 21.07.2020. MHA (PM Divn.) vide correspondence No. IV-20011/08/2018-Prov-I dated 15.10.2020 stated that copies of end user certificate and supply order have been sought from Home Deptt., Govt. of Tamil Nadu on 30.07.2020. Reminders issued to them by MHA (PM Divn.) on 18.09.2020, 25.11.2020 and 25.03.2021.

							DoT vide letter No. R-11020/05/2016-PP dated 15.01.2021 informed that for import of any UAS/UAVs/RPAs/ Drone Equipment Type Approval (ETA) is required from the concerned Regional Licensing Office (RLO) of WPC Wing. Reminder sent to firm vide email dated 30.03.2021. Reminder sent to DGCA vide email dated 30.03.2021.
97.	Shobha Ano Prints Pvt. Ltd. Hyderabad 01/53/8/54520/AM21/S-134/IC	24.11.20	(1) 3Pcs Thermal Imaging Scope Axion XM30S (2) 3 Pcs Thermal Imaging Scope Axion LRF XQ38 (3) 3Pcs Thermal Imaging Scope Lexion XP50 (4) 3Pcs Thermal Imaging Scope Helion 2 XP50 (5) 3Pcs Thermal Imaging Binoculars Accolade 2 LRF XP50.	90058010	2637323.68	AU	Comments sought from MHA (PM Divn.) on 08.12.2020. MHA vide OM No. IV-20011/08/2018-Prov-I/1087 informed that no request letters in respect of Police departments are available in the proposal. Hence, they have requested to forward the proposal again along with relevant documents. Firm vide email dated 12.01.2021 has been requested to submit the request letter received from Police Department. Reminder sent to firm vide email dated 30.03.2021.
98.	Security Instruments, Rajendra Place, New Delhi, Delhi 01/53/8/54584/	09.12.20	(1) 1 Unit Digital Night Vision Goggles for Surveillance Purpose Required by	90049010	1065748	Trading	Comments sought from MHA (PM Divn.) on 09.12.2020. MHA vide letter dated 22.12.2020 has requested Home Department, Govt. of

fern

	AM21/S-147/IC		West Bengal Armed Police for Demonstration as per Tender Ref No: WBP/DIG(AP)B KP/NIT-44I/2020-21; Dated: 07 th Sep 2020 (2) 1 Unit. Digital Night Vision Goggles				West Bengal to provide copies of the request letter of West Bengal Armed Police for conducting demonstration of one unit of DNVG, supply order and end user certificate for use of one unit of Digital Night Vision Goggles to this Ministry for processing the proposal further. Reminders sent by MHA vide letter dated 03.03.2021 and 25.05.2021.
99.	Culminating Technologies, Allahabad 01/53/8/E/AM20/C-27/IC	28.11.19	1 No. Night Vision Device	90051000	140000	Trading	DRDO vide e-mail dated 29.01.2020 has recommended the case, subject to NOC from DDP. Accordingly, comments sought from DDP on 21.02.2020. DDP vide email dated 23.09.2020 informed that the item proposed to be imported is not covered in the list of restricted items for which powers have been delegated by DGFT to Department of Defence Production to issue Import License(s). Comments may be sought from the concerned Service, directly. Accordingly, comments sought from MHA (PM Divn.) on 11.12.2020. MHA vide OM No. IV-20011/08/2018-Prov-I/1087 dated 22.12.2020 informed that import is being done for use of Indian Coast Guard. However, PM Division deals with proposals in respect of CAPFs/SPOs for grant of

			1 Nos Nsi-Sales-Mis, Knights Armamentpvs-30 1 Nos Nsi-Sales-Misc, Supressor cleaning Kit 1 Nos Dt-Hti-Pk-011-B, Dt Hti Operator maintenance Kit 1 Nos Dt-Hti-Pk-005-A, Dt Hti Bore Guide assy 1 Nos Nsi-Sales-Misc, Anti Mirage Band 1 Nos Cas-Hti-Combo-A, Dt Hti Hard case/Soft Case Combo 2 Nos Dtm-.50bmg-750gr-Case, Dtm ammo. .50bmg-Case(100rd) 1 Nos Dt-Mrk-050 Marketing Flyer, Hti	00 930119 00			
101.	Hughes Precision Manufacturing Pvt Ltd., Bangalore 01/53/8/55018/AM21/H-71/IC	14.02.21	5000 Nos 'Small Caliber Ammunition' 1)- 5.56 APM 73gr(Qty-1000), 2)- 5.56 RazorCore 77gr(Qty-1000), 3)- 7.62 RazorCore 175gr (Qty-1000), 4)- 7.62M80 149gr	93062100	250000.00	AU	Comments sought from MHA (PM Divn.) on 17.02.2021. MHA vide letter dated 26.02.2021 informed that the proposal is under consideration in MHA.

From

			(Qty-1000), 5)- .338 Lapua Magnum250gr(Qty-1000).				
102.	SRG Techno Pvt. Ltd., Haryana 01/53/8/55329/ AM21/S-207/IC	13.03.2 1	2 Nos B.P, SHIELD (AC – JIV- GEN II-C, DESCRIPTION – LEVEL IV SHIELD GEN II , CUSTOM GEOMETRY – 42`X20`0.75` AT 45.36 Lbs +- 51lbs)	392010 00	1021 031. 00	Tradin g	Comments sought from MHA (PM Divn.) on 16.03.2021. MHA vide letter dated 23.03.2021 has sought some information/documents from the firm. Reminder sent to the firm vide email dated 30.03.2021.
103.	Sukhdev Explosives Private Limited., Surat 01/53/8/55295/ AM21/S-202/IC	08.03.2 1	100000 Nos DX Cartridge 6.8 18M10 Black	360300 9000	8779 20.0 0	AU	Comments sought from PESO on 12.03.2021. PESO vide letter dated 22.03.2021 informed that necessary comments may be obtained from Ministry of Home Affairs. Hence, the Committee decided to refer the case to MHA for their comments. Accordingly, comments sought from MHA on 11.05.2021. MHA vide U.O Note dated 24.05.2021 informed that MHA issues NOC in cases where end users are CPOs/SPOs/UTs, where as in the instant case end user is private firm. Therefore, the application is returned for further course of action. The Committee decided to refer the case again to PESO, with MHA Comments, as item of import falls in their

From

							jurisdiction.
103 (a)	PLR Systems Private Limited HQRXIMLAPP LY00039806A M22	13.05.2 1	2,456.00 Nos Parts of military weapons of heading 93.01 and Of revolvers or pistols	930591 00 930510 0 0	39,1 4,89 6.09	AU	Comments sought from MHA on 13.05.2021.
Part 11	DRDO						
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF valu e	Purpo se of Import t	Status
104.	Whiteback Aviation, New Delhi 01/53/8/E/AM2 0/W-9/IC	05.11.1 9	1 No. Kit Assembly, Rocket, In-Line, BRS601, REV.B for S/N 19582	880400 00	1315 85.2 0	Tradin g	Recommended by DRDO vide e-mail dated 21.11.19. DRDO advised to obtain the views of DDP also. Accordingly, comments sought from DDP on 11.12.19. DDP vide email dated 30.12.2019 conveyed that DGFT may seek the comments from the concerned Service, directly as the item proposed to be imported is not covered in the list of restricted items for which powers have been delegated by DGFT to Department of Defence Production to issue Import License(s). Comments sought from Air HQrs on 22.12.2020.
105.	Rafael C/O Aero India 2021., Karnataka 01/53/8/54830/ AM21/R-39/IC	21.01.2 1	54 Nos BEAM + 2.5 1m empty cabinet 2 Nos 85' Plasma Screen LG (PART No	940389 00 852872 15 940389 00	7324 575. 00	AU	Comments sought from DDP & MOD on 28.01.2021. DDP vide email dated 04.02.2021 informed that items are not covered in

from

		809KCWCLF44	732690			DDP's restricted items list, therefore NIL comments are offered in the instant case.
		9 &	99			
		807KCMRK168	852872			The Committee decided to seek clarification from the firm regarding the import item for which application is made.
		3)	15			
		6 Nos Beam +	854442			
		0.75 1m empty	99			
		cabinet	854442			
		244 Nos Beam	99			
		2.5mm Panels	854442			
		2 Nos 80'	99			
		Plasma Screen	854442			
		amsun (PART	99			
		No	854442			
		30 Nos 0.5m	99			
		Power Cable	902300			
		30 Nos 0.5m	90			
		Data Cable	852872			
		16 Nos rj 45	15			
		cable 1m	852872			
		10 Nos pain	11			
		power cable	852872			
		6 Nos rj 45 cable	12			
		10m	854442			
		3 Nos Nova600	99			
		(PART No	854442			
		600144236/5/4)	99			
		2 Nos 75'	854442			
		Plasma Screen	99			
		amsung (PART	854442			
		No	99			
		S0BGZ3SGK80	854442			
		1047F2	99			
		&CBGZ3FGK8	853110			
		01044N)	90			
		2 Nos 32'	851762			
		PLASMA	90			
		Screen amsung	851829			
		(PART No	00			
		S6777863 &	854442			
		6781167)	99			
		2 Nos 50'	820600			
		Plasma Screen	90			
		amsung (PART	854442			

			No 2B7V35BM304 286A &304288Y) 13 Nos hdmi to hdmi cable 3 Nos dvi to dvi cable 6 Nos power cable 2 Nos power extended cable 3 Nos Vga Cable 1 Nos Rg blink (PART No 14423231313) 1 Nos router tp link (PART No 2173190001498) 1 Nos sound bar (PART No Sbv1751504201 82449) 2 Nos Mini pl cable 1 Nos toolbox 6 Nos hdmi to dvi cable 6 Nos power supplier 1 Nos Fujitsu PC (PART No B17O900052) 2 Nos Key board 8 Nos Plasma bracket	99 853690 90 847130 90 847160 40 830250 00			
106.	Alpha Design Technologies Pvt Ltd., Bangalore 01/53/8/55310/ AM21/A- 135/IC	10.03.2 1	10 Pcs Zeroing Mechanism R Assy 10 Pcs Zeroing Mechanism Up Assy	901310 10 901310 10 901310 10 901310	2302 884. 33	AU	Recommended by DRDO vide email dated 19.03.2021. The Committee decided to Approve the case as per comments received from

			10 Pcs Control Electronics 10 Pcs Objective Tube 10 Pcs Objective Assy 10 Pcs Coded Switch Assembly 10 Pcs Reticle Assy 10 Pcs Eyepiece Assy 10 Pcs Holder with Prisms 10 Pcs MeoForce DF 5x40	10 901310 10 901310 10 901310 10 901310 10 901310 10			DRDO vide email dated 19.03.2021.
Part 12	M/o P&NG						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
107.	Raj Petro Specialties Pvt. Ltd, Mumbai 01/53/8/E/AM20/R-90/IC	04.03.20	60 MT SOL-Anysol S 60 inclusive HUB - 100000900	27101920	4794	AU	Technical specifications of import item have been referred to M/o P&NG on 26.08.2020 and again on 27.10.2020. M/o P&NG informed the Committee in the Meeting No 10/AM21 dated 28.01.2021 that details on technical specifications have been sought from the firm. Reminder sent to firm vide email dated 01.03.2021. Final Reminder sent to firm vide email dated 30.03.2021. The Committee decided to

firm

							Reject the case due to no reply from the firm.
108.	Gandhar Oil Refinery India Ltd., Mumbai 01/53/8/52294/ AM21/G-39/IC	04.05.20	(1) 2000 MT Solvent 125/240 (2) 1000 MT Solvent 60/80 (3) 1000 MT Solvent 50/120.	(1) 27101239 (2) 27101231 (3) 27101239	174712500	AU	The firm has been requested on 15.01.2021 to furnish complete technical specifications of the items proposed to be imported from the supplier. The firm has replied directly to P&NG vide email dated 19.01.2021. Reminder sent to P&NG vide email dated 22.01.2021 M/o P&NG vide email dated 02.03.2021 informed that firm needs to furnish technical specifications corresponding to the items they wish to import. Accordingly, the firm has been requested to furnish correct technical specifications vide email dated 02.03.2021. Reply from firm referred to M/o P&NG vide email dated 09.03.2021 M/o P&NG informed the Committee in the Meeting No 01/AM22 dated 20.05.2021 that the case is under examination with them.
109.	Life Biofuels LLP, Kozhikode 01/53/8/54522/ AM21/L-29 /IC	24.11.20	(1) 720 MT Used Cooking Oil (2) 720 MT Biofuel	(1) 15180039 (2) 38260000	46550000	(1) AU (2) Trading	Comments sought from C&PC & Agricultural & Cooperation on 02.12.2020. D/o C&PC vide OM No. C-II-17014/4/2020-Chem.II (FTS: 16691) dated

							21.12.2020 stated that DCPC does not look after Bio-fuels and cooking oils. Hence, DCPC has no comments to offer. Comments are awaited from Agricultural & Cooperation. Comments also sought from P&NG. M/o P&NG informed the Committee in the Meeting No 01/AM22 dated 20.05.2021 that the case is under examination with them.
110.	Gandhar Oil Refinery (India) Ltd., Maharashtra 01/53/8/52294/ AM21/G-37/IC	04.05.20	1000 Mts Solvent 60/80 2000 Mts Solvent 125/240 1000 Mts Solvent 50/120	271012 31 271012 39 271012 39	1747 1250 0.00	AU	Comments sought from M/o P&NG on 15.01.2021. M/o P&NG informed the Committee in the Meeting No 01/AM22 dated 20.05.2021 that the case is under examination with them.
111.	Ion Exchange India Limited., Maharashtra 01/53/8/54735/ AM21/I-33/IC	07.01.21	75000 kgs Isoparaffine G Petroleum Preparation (Light Oil Preparation)	271012 39	1221 0000 .00	AU	Recommended by M/o P&NG vide OM dated 05.04.2021. Subject to Approval from Competent Authority.
112.	Raj Petro Specialities Pvt. Ltd., Mumbai 01/53/8/55188/ AM21/R-44/IC	27.02.21	198 Mts Farasol -A (Molex Raffinate Bottom)	271019 90	1620 2088 .17	AU	Comments sought from P&NG on 04.03.2021. Firm has been requested to submit Technical Specification vide email dated 16.03.2021. Reminder sent to firm vide email dated 24.03.2021, 07.04.2021 and 24.05.2021.
113.	Sikkim	02.03.2	12000 klr	270720	8149	AU	Comments sought from

from

	Organics., Sikkim 01/53/8/55234/ AM21/S-195/IC	1	TOULINE 60000 klr CONDENSATE 60000 klr MIX MINERALHYD ROCARBONOI L 21600 klr NAPTHA 12000 klr MTO 48000 klr HPG 12000 klr SBP	00 270900 00 270750 00 271012 19 271019 90 270750 00 290911 00	5000 00.0 0		P&NG on 10.03.2021. Technical Specifications submitted by the firm, referred to M/o P&NG vide email dated 30.03.21. Reminder sent to M/o P&NG on 24.05.2021.
114.	Chem-Trend Chemicals Company Private Limited., Bangalore 01/53/8/55273/ AM21/C-65/IC	05.03.2 1	60 Mts SPIRDANE D25 50 Mts ISOPAR E	271012 90 271012 90	1764 8600 .00	AU	Recommended by M/o P&NG vide OM dated 25.05.2021. Subject to Approval from Competent Authority.
115.	Fiat India Automobiles Pvt Ltd., Pune 01/53/8/55121/ AM21/F-33/IC	24.02.2 1	3000 Ltr CEC Legislative Fuel RF-02-08- E5(EURO VGASOLINE) 2400 Ltr Diesel , EURO -6 Cert FuelB7	271012 41 271020 20	2231 213. 00	AU	Recommended by M/o P&NG vide OM dated 17.05.2021. Subject to Approval from Competent Authority.
116.	Chem-Trend Chemicals Company Private Limited., Bangalore 01/53/8/55277/ AM21/C-57/IC	05.03.2 1	600 Mts Spirdane D40 600 Mts Exxsol D40	271012 90 271012 39	1042 8600 0.00	AU	Comments sought from P&NG on 12.03.2021. M/o P&NG informed the Committee in the Meeting No 12/AM21 dated 25.03.2021 that the case is under examination with them.
117.	RVS	08.03.2	35000 Mts	271019	1469	AU	Comments sought from

from

	Petrochemicals Ltd., Hayarna 01/53/8/55296/ AM21/R-80/IC	1	Solvent 125/240 Petroleum hydrocarbon Solvent As Specified under Standard Is 1745	20	1250 00.0 0		P&NG on 12.03.2021. Technical Specifications sought from the firm vide email dated 27.05.2021.
118.	Reliable Industries., Uttar Pradesh 01/53/8/55297/ AM21/R-81/IC	08.03.2 1	35000 Mts Solvent 125/240 (Petroleum Hydrocarbon solvent) As Specified Under Standard Is1745	271019 20	1469 1250 00.0 0	AU	Comments sought from P&NG on 15.03.2021. Firm has been requested to submit Technical Specification vide email dated 30.03.2021. Reminder sent to firm vide email dated 24.05.2021.
119.	KIA Motors India Pvt Ltd., Andhra Pradesh 01/53/8/55343/ AM21/K-42/IC	16.03.2 1	765 kgs Gasoline,Euro-6 Cert. FuelE10 860 kgs Diesel, Euro-6 Cert. Fuel B7	271012 20 271019 30	7774 10.2 0	AU	Comments sought from P&NG on 17.03.2021. The firm has been requested to furnish technical specification of the items being imported vide email dated 17.03.2021. Reminders sent to firm vide email dated 07.04.2021 and 24.05.2021. Reply from firm referred to M/o P&NG vide email dated 24.05.2021.
119 (a)	The Automotive Research Association of India HQRXIMLAPP LY00040382A M22	13.05.2 1	29240 Kgs Diesel, EURO-6 Cert. Fuel B7 4590 Kgs Gasoline, EURO-6 Cert. Fuel E10 9180 Kgs CEC Legislative Fuel RF-02- 08 E5 (EURO 5	271020 00 271020 20	1,35, 44,6 71.7 8	AU	Comments sought from M/o P&NG on 17.05.2021

			Gasoline) 604 Kgs Gasoline, EU 6 E10 (High DVPE 592 Kg Gasoline, Japanese Fuel, RON 91 830 Kgs Diesel Fuel EN 590, ArcticTab. 2b, Cl.4				
Part 13	DoT						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF valu e (lak h)	Purpo se of Impor t	Status
120.	The TATA Power Company Ltd., Karnataka 01/53/8/E/ AM20/T-39/IC	24.12.1 9	1 No. GPR System 2 Channel Shielded Antenna SPH Engineering Type Zond-12E 1000A 1 No. 500A GPR System SPH Engineering Type Zond-12E	852610 00 852610 00	25.8	AU	Comments sought from DoT on 06.01.2020. DoT vide letter No. R- 11020/05/2016-PP dated 28.02.20 has requested the firm to provide technical literature and RF specifications of the equipment proposed to be imported. Technical literature and RF specifications of the equipment proposed to be imported by the firm has been forwarded to DoT vide email dated 17.09.2020. DoT vide OM dated 09.10.2020 informed that "the firm has obtained ETAs through self declaration.

from

							However ETA through self declaration is valid only for equipments which are exempted from import licensing requirements as per the Import Policy of DGFT and invited attention to refer to the clause no. (V) of Terms and Conditions mentioned in the ETAs. Hence, ETA's obtained are not proper. They also informed that the firm may be directed to approach concerned Regional Licensing Office (RLO) of WPC Wing for grant of ETA". Accordingly, firm has been informed the same vide email dated 14.10.2020. Reminders sent to firm vide emails dated 01.12.2020, 09.03.2021 and 30.03.2021.
121.	Revogue, Goregaon West, Mumbai 01/53/8/E/ AM20/R-77/IC	07.02.20	1998 Nos. 8S Toys drone with camera total weight of the drone with remote control and packing box is 640 grams	950300 30	7.10 6876 0	Trading	Comments sought from DoT on 11.02.2020, 10.07.2020 and again on 17.09.2020. Application sent to DoT again vide email dated 05.11.2020. Comments also sought from DGCA on 02.12.2020. DoT vide letter dated 20.11.2020 stated to follow clarification on import policy of UAS/UAVs/RPAs/ Drone vide their Ministry's letter no. R-11017/05/2017-PP dated 27.09.2019. Reminders sent to DGCA vide emails dated 09.03.2021 and 30.03.2021.

For

122.	Jiva Sciences Pvt. Ltd., Bengaluru 01/53/8/53661/ AM21/J-3/IC	22.06.2 0	1 No RF Power Amplifier for R&D Testing Purpose on Rental Basis and Return	854370 91	.01	AU	Comments sought from DoT on 23.06.2020 and again on 10.07.2020. DOT vide letter No. R-11020/05/2016-PP dated 31.07.2020 stated that for import of RF Power Amplifier by the firm is required to obtain a decision letter to grant license from WPC Wing followed by an import license by respective Regional Licensing Office (RLO) of WPC Wing. The comments from respective Regional Licensing Office (RLO) of WPC Wing are still awaited. Reminders sent to firm vide emails dated 01.12.2020 and 09.03.2021. Firm vide email dated 17.03.2021 informed that they have forwarded necessary documents to DoT.
123.	RBPT Infotech LLP, Vapi, Gujarat 01/53/8/54203/ AM21/R-20/IC	26.09.2 0	1 piece UAV/UAS/RPA / Drones from China	854370 99	.080 00	AU	Comments sought from DoT & DGCA on 28.09.2020 DOT vide OM dt. 15.10.2020 has informed that they have not received the e-mail from DGFT. Application again sent to DOT on 29.10.2020. DoT vide letter dated 20.11.2020 stated to follow clarification on import policy of UAS/UAVs/RPAs/ Drone vide their Ministry's letter no. R-11017/05/2017-PP dated 27.09.2019. Reminder sent to DGCA

							vide email dated 30.03.2021.
124.	Airports Authority of India, Delhi 01/53/8/54438/ AM21/A-76/IC	06.11.20	(1) 10 Nos. VHF Transmitters (2) 10 Nos. VHF Receivers	85255010	2888015.06	AU	Comments sought from DoT on 09.11.2020. DoT vide letter No. R-11020/05/2016-PP dated 30.12.2020 informed that the applicant is required to obtain a valid import licence/clearance from respective Regional Licensing Office (RLO) of WPC Wing. Import Licence No. SR-2018104951 dated 13.06.2019 (attached under reference) was valid upto 12.12.2019.
125.	Airports Authority of India, Delhi 01/53/8/54439/ AM21/A-77/IC	07.11.20	(1) 390 Nos. VHF Transmitters (2) 390 Nos. VHF Receivers	85255010	112632587.22	AU	Comments sought from DoT on 09.11.2020. DoT vide letter No. R-11020/05/2016-PP dated 30.12.2020 informed that the applicant is required to obtain a valid import licence/clearance from respective Regional Licensing Office (RLO) of WPC Wing.
126.	Alpha Design Technologies Pvt. Ltd., Bangalore 01/53/8/54512/ AM21/A-85/IC	23.11.20	2 Nos. X- Band Magnetron Transmitter	852610070	20003200	Trading	Comments sought from DGCA & DoT on 23.11.2020. DGCA vide email dated 26.11.2020 has informed that import of X- BAND MAGNETRON TRANSMITTER is does not comes under purview of DGCA, hence the items are may be related to defense. Therefore comments from DGCA may be treated as Nil DoT vide letter No. R-11020/05/2016-PP dated 10.12.2020 stated that the firm is required to obtain an import license/ clearance from respective Regional

							Licensing Office (RLO) of WPC Wing.
							Reminder sent to firm vide email dated 31.03.2021.
127.	Manoj dodda., Vijayawada 01/53/8/54599/ AM21/M-84/IC	10.12.2 0	1 Nos drone for individual student project	015301 5344	3000 .00	AU	Comments sought from DGCA & DoT on 12.01.2021. DoT vide letter dated 08.02.2021 informed that for import of any UAS/UAVs/RPAs/ Drone, Equipment Type Approval (ETA) is required from the concerned Regional Licensing Office (RLO) of WPC Wing. Reminder sent to firm vide email dated 31.03.2021.
128.	Elcome Integrated Systems Pvt Ltd., Navi Mumbai 01/53/8/54750/ AM21/E-24/IC	08.01.2 1	2 set MDC 2041A Kodan Radar With all Accessories	852610 00	4765 80.0 0	Trading	Comments sought from DGCA & DoT on 11.01.2021. Comments received from DoT vide letter dated 08.02.2021. Reminder sent to DGCA vide email dated 31.03.2021.
129.	San Marine., 71alvaniz 01/53/8/54866/ AM21/S-169/IC	27.01.2 1	1 Nos 4KW Radar	852610 00	4704 97.0 0	AU	Comments sought from DoT on 01.02.2021. DoT vide letter dated 08.02.2021 informed that the firm is required to obtain an import license/ Clearance the concerned Regional Licensing Office (RLO) of WPC Wing. Reminder sent to firm vide

from

							email dated 31.03.2021. The Committee decided to seek comments from DGCA. Accordingly, comments sought from DGCA on 31.03.2021.
130.	Ambuja Cements Ltd., Rajasthan 01/53/8/53333/ AM21/A-137/IC	15.03.2 1	1 Unt Elios 2 Professional Package (None, Standard) Elios 2 UAV 1 Unt GCS ADDITIONAL RC (NO TABLET) (STANDARD) (Remote Control)	880211 00 852692 00	3748 259. 00	AU	Comments sought from DGCA & DoT on 16.03.2021. DoT vide letter dated 17.03.2021 has informed that the applicant may approach concerned RLO of WPC wing for grant of ETA. Reminder sent to firm vide email dated 31.03.2021.
131.	Interglobe Aviation Limited., New Delhi 01/53/8/55342/ AM21/I-44/IC	16.03.2 1	1 Nos Egpws (Part No:69000942-151) 3 Nos Multi Mode receiver (MMR)(Part No :69002602-0201) 1 Nos Interrogator-DME 2100 (Part No: 822-2325-020) 1 Nos Receiver/Transmitterhf-HFS-900D(Part No: 822-0990-003)	852610 00 852610 00 852610 00 852610 00 852610 00 852610 00 852610 00 852610 00 852610 00	1070 8406 2.23	AU	Comments sought from DGCA & DoT on 17.03.2021. DoT vide letter dated 22.03.2021 informed that the applicant needs to obtain an import license/ Clearance the concerned Regional Licensing Office (RLO) of WPC Wing. Reminder sent to DGCA vide email dated 31.03.2021.

			1 Nos VHF/COMM. Transceiver (Part No. 822-1287-121) 1 Nos WXR TXR Multi threat (Part No: 822-1710-411) 1 Nos WXR Dual control Panel multi Threat(Part No. 622-5130-830) 1 Nos WXR Dual Antena Pedstal Multi Threat (Part No: 622-5136-821) 1 Nos Radio Altimeter Transceiver (Part No: 066-50007-0432) 1 Nos Adiru-Air Data And In (Part No:HG2030BE04)				
132.	Grover Zampa Vineyards Ltd, Mumbai 01/53/8/E/AM20/G-52/IC	30.01.20	1 No. Drone	98059000	11.7	AU	Comments sought from DGCA & DoT on 06.02.2020. Reminder sent to DGCA & DoT vide email dated 17.09.2020.DOT vide OM dt. 15.10.2020 has informed that they have not received e-mail from DGFT, hence committee decided to resend the mail to DoT.

from

							Reminder sent to DGCA and DoT vide email dated 09.03.2021.
133.	Trithi Robotics Pvt Ltd., Karnataka 01/53/8/53977/ AM21/T-29/IC	17.08.20	50 CTN Precision Agriculture Spray Drone	84248200	3.7	Trading	Comments sought from DPIIT, DGCA & DoT on 19.08.2020. DPIIT vide OM dated 24.08.2020 informed that they are not concerned with the matter. DOT vide letter dated 23.10.2020 has sought technical literature and RF specifications from the firm. Firm's reply was referred to DoT vide email dated 26.11.2020. Reminder sent to DoT vide email dated 22.12.2020. DoT vide letter No. R-11020/05/2016-PP dated 12.01.2021 stated that for the subject categories of equipment the applicant needs to obtain ETA from the concerned RLOs of WPC Wing as per prescribed procedure and ETA through self declaration is not applicable. 'NOC' issued to the firm from DGCA vide letter dated 23.10.2020.
134.	iTrontik Smart Systems Pvt Ltd., Maharashtra 01/53/8/54098/ AM21/I-20/IC	08.09.20	1 Unit Transmitter	95030090	.02	Trading	Comments sought from DGCA & DoT on 10.09.2020. Reminder sent to DGCA and DoT vide email dated 03.11.2020.

from

							DoT vide letter dated 8.12.2020 has sought information from the firm. Firm's reply has been referred to DoT vide email dated 09.12.2020. DoT vide letter No. R-11020/05/2016-PP dated 12.01.2021 stated that the requisite details have not been provided by the firm and requested to provide category of model/technical literature and RF specifications of the equipment proposed to be imported for further examination. The firm has been requested on 12.01.2021 to furnish reply to above queries of DoT. The firm replied vide email dated 13.01.2021. Firm's reply forwarded to DoT vide email dated 19.01.2021. DoT vide letter dated 08.02.2021 informed that the firm is required to obtain an ETA and subsequently import license/Clearance the concerned respective RLO of WPC wing.
135.	Davesmen India Pvt Ltd., Kolkata 01/53/8/55251/ AM21/D-40/IC	03.03.2 1	100 Nos BS 9000 Backsense	852610 00	2717 632. 24	Tradin g	Comments sought from M/o Mines on 10.10.2020. M/o Mines vide OM No. M.V-10/50/2021-Mines V informed that they have no comments to offer in the

from

							matter. Comments also sought from DoT and DGCA on 24.03.2021.
136.	Davesmen India Pvt Ltd., Kolkata 01/53/8/55328/AM21/D-43/IC	12.03.21	20 Nos BS-8000 Programmable Radar System	85261000	753542.45	Trading	Comments sought from M/o Mines on 16.03.2021. M/o Mines vide OM No. M.V-10/51/2021-Mines V informed that they have no comments to offer in the matter. Comments also sought from DoT and DGCA on 24.03.2021. DoT vide letter dated 01.04.2021 has sought some information from the firm. Reply from firm referred to DoT vide email dated 01.04.2021
Part 14	DGCA						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lak h)	Purpose of Import	Status
137.	Helicopter Engines MRO Private Limited, Bangalore. 01/53/8/E/AM20/H-14/IC	14.08.19	34 Nos. Special Tools for repair activity of artouste helicopter engine	73269099 75089090 84119100	64.8	AU	Comments sought from DGCA on 19.08.2019. DGCA vide e-mail dated 21.01.20 informed the firm that Quality Manager of CAR 145 is authorized to request DGFT for import of tools required for maintenance.
138.	Ispagro Robotics Pvt. Ltd., Mangalore	24.12.19	1 Box Smartap PRO	85423100	4.8	AU	Comments sought from DHI & DGCA on 31.12.2019.

	01/53/8/E/ AM20/I-44/IC						DHI vide OM No. 15(1)/IspagroRobotics/2020-HEI dated 05.10.2020 stated that the import items are not concerning to DHI. As the items are pertaining to MeitY and DGCA, their views may be obtained. Reminder sent to DGCA on 17.09.2020. DGCA vide email dated 17.09.2020 has sought some clarification from the firm. Reminders sent to firm vide emails dated 03.11.2020 and 02.06.2021.
139.	Ruthra Moorthy, Chennai 01/53/8/E/ AM20/R-53/IC	02.01.20	1 No. Eachine mini drone, 2.4ghz fulfills rules of WPC wing and DGCA	95030090	.02	AU	Comments sought from DGCA on 10.01.2020. Reminders sent to DGCA vide email dated 17.09.2020 and 03.11.2020. DGCA vide email dated 05.11.2020 has sought some information from the firm. Reminder sent to firm vide email dated 09.03.2021
140.	Veda Defense Systems Pvt. Ltd., Delhi 01/53/8/E/AM20/V-55/IC	06.03.20	20 Nos UAV components	85437099	--	AU	Comments sought from DGCA on 12.03.2020. DGCA vide email dated 09.06.2020 noted that as per the ANF-2M, the imported item will be supplied to the IAF. However, details of EUC/PI/Contract have not been submitted by the applicant. Therefore, the applicant was asked to submit the same, for further action

from

							by them. Firm's reply has been referred to DGCA on 29.09.2020. DGCA vide email dated 30.09.2020 informed that the copy of NOC from IAF, is not authenticated and not acceptable to consider. The firm vide email dated 03.11.2020 has been asked to submit authenticated NOC from IAF. Firm replied vide email dated 03.11.2020. DGCA vide email dated 04.11.2020 DGCA doesn't deal defense matter, Therefore, the comment from DGCA may be treated as NIL. The Committee decided to refer the case to DDP. Comments sought from DDP on 22.04.2021. DDP vide email dated 22.04.2021 has sought some clarification from the firm.
141.	Bajaj Auto Ltd., Maharashtra 01/53/8/53805/ AM21/B-28/IC	14.07.20	1 No. Helicopter Sikorsky S 76D along with loose equipments as per contract.	880212 00	1499 8.0	AU	Comments sought from DGCA on 18.07.2020. Reminder has been sent to DGCA on 11.12.2020 requesting for providing comments. DGCA vide email dated 11.12.2020 informed that the firm may be advised to obtain the principle approval/ NOC from

From

							DGCA before granting import license by DGFT.
142.	Indiradevi G, Trivandrum 01/53/8/54710/ AM21/I-32/IC	31.12.20	100 No. Totex Meterological Balloons 2 Types (TA600& TA1200)	88010020	226376.43	AU	Recommended by DGCA vide email dated 17.05.2021. The Committee decided to Approve the case subject to conditions mentioned in DGCA email dated 17.05.2021.
143.	Hemani Exim Pvt Ltd., Maharashtra 01/53/8/54775/ AM21/H-63/IC	14.01.21	5500 Nos 'Model Aircrafts' Made of wood, Balsa wood, Polystyrene, Fiber Glass, Carbon Fiber, Foam(Without Motor, Engine, and Remote Control).	95030010	20000000.00	Trading	Comments sought from DGCA on 14.01.2021
144.	RC Bazaar., Bangalore 01/53/8/54983/ AM21/R-41/IC	10.02.21	3 Box Piper J3 CUB (model aircrafts) 1 Box 79alvan 188 (model aircraft) 4 Box Smart trainer (model aircraft) 2 Box Devil 3d (model aircraft) 2 Box SU 26M red (model aircraft) 5 Box Sbach (model aircraft) 2 Box Tigermoth (model aircraft)	88021100 88021100 88021100 88021100 88021100 88021100 88021100 88021100	555016.14	Trading	Comments sought from DGCA on 17.01.2021. Reminders sent to DGCA vide emails dated 09.03.2021 and 02.06.2021.

		1 Box Gee Bee (model aircraft)	00 880211			
		1 Box Focke Wulf FW- 190(model aircraft)	00 880211 00 880211			
		2 Box Spitfire V2 (model aircraft)	00 880211 00			
		2 Box SU 26M blue (model aircraft)	880211 00 880211			
		2 Box Pitts (model aircraft)	00 880211			
		1 Box 80alvan 310 (model aircraft)	00 880211 00			
		2 Box Meteor (model aircraft)	880211 00			
		3 Box Primo (model aircraft)	880211 00			
		4 Box C-182 sky trainer(model aircraft)	880211 00 880211			
		1 Box C47 Sky train green (model aircraft)	00 880211 00			
		9 Box Futura (model aircraft)	880211 00			
		3 Box Fox (model aircraft)	880211 00			
		1 Box Votec (model aircraft)	880211 00			
		1 Box Zero mini (mode laircrafts0	880211 00			
		5 Box MXS V2 (model	880211 00			
		2 Box kingfisher (model aircraft)	880211 00			
		1 Box Flash (model aircraft)	880211 00			
		3 Box 800mm Fox (model	880211 00			

		aircraft)	880211			
		1 Box 1500mm	00			
		MOA (model	880211			
		aircraft)	00			
		2 Box FOX v2	880211			
		(model aircraft)	00			
		1 Box 70mm	880211			
		F16 V2 (model	00			
		aircraft)	880211			
		2 Box ARC-	00			
		RED (model	880211			
		aircraft)	00			
		3 Box ARC-	880211			
		GREEN (model	00			
		aircraft)	880211			
		3 Box NFD-	00			
		S608 (model	880211			
		aircraft)	00			
		1 Box B-25 Mini	880211			
		(model aircraft)	00			
		1 Box BF109	880211			
		Blue and Grey	00			
		Mini (model	880211			
		aircraft)	00			
		4 Box XUAN	880211			
		P38 (model	00			
		aircraft)	880211			
		2 Box Piper J3-	00			
		Kit (model	880211			
		aircraft)	00			
		1 Box MINI	880211			
		F4U (model	00			
		aircraft)	880211			
		3 Box BF109	00			
		(model aircraft)	880211			
		4 Box PT-17	00			
		yellow (model	880211			
		aircraft)	00			
		1 Box PT-17	880211			
		Blue	00			
		3 Box HS-123	880211			
		(model aircraft)	00			
		2 Box A4F mini	880211			

			(model aircraft) 3 Box AMX Mini (model aircraft) 6 Box T45 Mini (model aircraft) 2 Box F86 Mini (model aircraft) 2 Box P47 mini (model aircrafts) 2 Box BF109 Mini (model aircraft) 4 Box Tiger Venus (model aircraft) 1 Box JOWER AMX (model aircraft) 2 Box JOWER 15 (model aircraft) 1 Box F4U (model aircraft) 1 Box ZD fantasy racer (model aircraft) 1 Box Glider (model aircraft) 3 Box HC-B25 (model aircraft)	00			
145.	Danny Dsouza., Thane 01/53/8/54937/ AM21/D-36/IC	04.02.2 1	1 Unt Marine Radar JMR- 9225-6XC	852610 00	2355 000. 00	AU	Comments received from DoT vide letter dated 18.02.2021. The Committee decided to seek comments from DGCA. Accordingly, comments sought from DGCA on 17.03.2021. Reminder sent to DGCA on 02.06.2021.

fern

146.	Axis Video Systems India Pvt Ltd., Karnataka 01/53/8/54956/ AM21/A-122/IC	08.02.21	3 Nos Radar Detector	85261000	131771.00	AU	Comments received from DoT vide letter dated 18.02.2021. The Committee decided to seek comments from DGCA. Accordingly, comments sought from DGCA on 17.03.2021. Reminder sent to DGCA on 02.06.2021.
147.	Sarda Energy & Minerals Limited., Chhattisgarh 01/53/8/55253/ AM21/S-197/IC	03.03.21	50400 Mts Other (Slag, Ash and Residues(Other Than from The manufacture of iron Or Steel),Containing arsenic, Metals or Their compounds)	26209900	328452894.00	AU	Comments sought from M/o Steel on 10.03.2021
148.	Praphulla Raj Singh., Telangana 01/53/8/55314/ AM21/P-75/IC	10.03.21	1 Nos Aircraft	88022000	8232000.00	AU	Comments sought from DGCA on 15.03.2021
149.	S S Trading Corporation, Delhi HQRXIMLAPP LY00029417A M22	29.04.21	32000 Nos 350g Meteorological balloons	88010020	95,03,520.00	Trading	Comments sought from DGCA on 5.05.2021 Comments sought from Indian Meteorological Department on 5.05.2021. Comments received from Indian Meteorological Department vide email dated 17.05.2021.
Part 15	Department of Biotechnology						
Sl.	Name of the	Date of	Item for import	ITC	CIF	Purpo	Status

No.	applicant (M/s.) &HQ File No.	receipt		(HS Code)	value (lak h)	se of Import	
150.	Tata Institute For Genetics And Society., Bengaluru 01/53/8/54886/ AM21/T-80/IC	29.01.2 1	42 Vls Drosophila melanogaster lines from Bloomington Drosophila Stock Center (BDSC),USA. The14 Drosophila melanogaster lines mentioned in IBSC certificate and attached file named as 'Miscellaneous document 1' will be imported from BDSC.	010641 90	8800 0.00	AU	Comments sought from D/o Biotechnology on 02.02.2021. D/o Biotechnology vide email dated 10.02.2021 sought some information from the firm. The firm replied vide email dated 16.02.2021. Reminder sent to D/o Biotechnology vide email dated 02.06.2021.
Part 16	D/o Food & PD						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lak h)	Purpo se of Import	Status
151.	Andante Foods LLP, Bangalore 01/53/8/53907/ AM21/A-23/IC	06.08.2 0	(i) 86320 litres Used Vinegar (128,960 litres as revised by firm vide email dt.18.08.2020) (ii) 457 Nos. Empty Barrels (686 pieces as revised by firm vide email dt.18.08.2020)	220900 90 392330 90	5.26 360 (7.8 6056 .67 as revis ed by firm vide emai	AU	Technical specification of the product to be imported by the firm has been provided to M/o P&NG on 03.09.2020. M/o P&NG vide OM No. P- 12019(11)/54/2020-Sup./(E- 35421) dated 01.10.2020 stated that the items mentioned in the application do not pertain to them. Hence, M/o P&NG has no comments to offer in this matter.

from

					1 dt.18 .08.2 020)		Committee decided to examine and send to the concerned Ministry as per allocation of Business Rules, for comments. Application has been forwarded to D/o Consumer Affairs, D/o Food & PD and Agriculture Cooperation and Farmers' Welfare on 29.10.2020. Reminders sent to D/o Food & PD vide emails dated 02.11.2020, 29.12.2020 and 09.03.2021.
Part 17	PESO						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
152.	Himachal Futuristic Communications Ltd, Solan 01/53/8/E/AM19/H-28/IC	16.01.19	M100 Electric Detonator	36030051	24.77	AU	Comments sought from PESO on 17.01.2019. PESO vide letter dated 04.02.2019 sought information from the firm. PESO vide e-mail dated 17.03.2020 informed that reply not received from the firm. Reminders sent to firm vide emails dated 29.09.2020, 23.10.2020 and 09.03.2021. The Committee decided to reject the case due no reply from the firm.
153.	Pixadoo Visuals Private Limited, Bangalore.	23.05.19	128 Nos. of Composit TI for stage Effect,	36069010 360490	4.14	AU	Comments sought from PESO on 28.05.2019. PESO vide letter dated

For

	01/53/8/E/AM2 0/P-11/IC		Host Controller Falls Under Other Pyrotechnic Articles etc.	90			25.06.19 has sought information from the firm. PESO vide e-mail dated 17.03.20 has informed that reply not received from the firm till date. Reminder sent to firm vide email dated 09.03.2021. The Committee decided to reject the case due no reply from the firm.
154.	Sial Manufactures Pvt. Ltd., Lucknow. 01/53/8/E/ AM20/S-44/IC	17.07.1 9	119 Box Primers G	930630 00	26.9 4100	AU	PESO vide letter No. E- 25(38) Import/ Pol/2018 dated 22.08.2019 sought some information from the firm followed with reminder dated 17.03.2020. Reminders sent to firm on 11.10.2020 and 02.11.2020 requesting for furnishing reply. Final Reminder sent to firm vide email dated 09.03.2021. The Committee decided to reject the case due no reply from the firm.
155.	DefTech & Green India Pvt. Ltd., Jodhpur 01/53/8/54139/ AM21/D-19/IC	15.09.2 0	(1) 200 CTN Pyro Tech Cartridges (2) 100 CAN Blanks for Pyro Tech Launcher (3) 30 PCS Pyro tech Launcher	360300 59 930630 00 930390 00	5630 00		Comments sought from DRDO on 16.09.2020. DRDO vide email dated 17.09.2020 informed that DRDO does not deal in the subject matter and the matter has been referred to DDP. DDP vide email dated 23.10.2020 has conveyed that DGFT may seek the comments from the

from

							concerned Service, directly as the items proposed to be imported are not covered in the list of restricted items for which powers have been delegated by DGFT to Department of Defence Production to issue Import License(s). Comments sought from Air HQrs on 22.12.2020. Comments received from Air HQs vide email dated 01.02.2021. Comments sought from PESO on 26.02.2021. PESO vide email dated 03.03.2021 has sought some information from the firm. Reminder sent to firm vide email dated 24.05.2021
156.	Indian Explosives Private Limited., West Bengal 01/53/8/55076/ AM21/I-42/IC	18.02.21	82400 Nos ELECTRONIC BLASTING CAP,DETONA TORS ELECTRIC (UNNO.0456,C LASS 1.4S),EBC ASMTYPE: I- KON III 15M/50FT 1.4S,I-KON III 30M/100FT 1.4S, I-KON III 40M/130FT 1.4S, I-KONRX III 15M/50FT 1.4S, I-KON RXIII 20M/65FT 1.4S, I-KON RX III30M/100FT 1.4S, I-KON RX	360300 51	7231 9139 .00	AU	Recommended by PESO vide letter dated 07.04.2021. The Committee decided to Approve the case subject to conditions mentioned PESO letter dated 07.04.2021.

fsons

			III40M/130FT 1.4S, I-KON RXIII60M/200F T 1.4S, I-KON III 1.4S, I-KON RX III 1.4S, UT6009M/30FT 1.4S UT600 15M/50FT1.4S, UT600 20M/65FT 1.4S, UT600 25M/80FT 1.4S, UT60030M /100 FT 1.4S, UT6001.4S.				
157.	Baker Hughes Singapore Pte, Navi Mumbai HQRXIMLAPP LY00028572A M22	28.04.2 1	100 EA EXPOSED Detonators 2500 EA XS HMX CHARGES 15 EA POWDER Igniters	360200 90 360200 90 360300 49	3239 268. 7	AU	Recommended by PESO vide letter dated 07.05.2021. The Committee decided to Approve the case subject to conditions mentioned in PESO letter dated 07.05.2021.
Part 18	Department of Agriculture, Cooperation and Farmers' Welfare						
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF valu e (lak h)	Purpo se of Impor t	Status
158.	Arceli Agribiz Pvt. Ltd., Ahmedabad 01/53/8/E/AM2 0/A-80/IC	15.10.1 9	100 Kgs Industrial Hemp Seeds, used for growing fiber	120799 90	1.00 000	AU	Comments sought from D/o Agriculture, Cooperation & Farmers Welfare on 18.10.2019. Reminders sent to D/o Agriculture, Cooperation & Farmers Welfare vide emails dated 17.08.2020, 05.09.2020, 02.11.2020 and 09.03.2021.
159.	Fringe Papo	13.11.1	250 MTs.	100810	131.	AU	Comments sought from D/o

	International, New Delhi 01/53/8/E/ AM20/F-17/IC	9	Buckwheat Seed	10	2500 0		Agriculture, Cooperation & Farmers Welfare on 20.11.2019. Reminders sent to D/o Agriculture, Cooperation & Farmers Welfare on 17.08.2020, 05.09.2020 and 02.11.2020. D/o Agriculture, Cooperation & Farmers Welfare vide email dated 06.11.2020 informed the firm that application is not in prescribed format. Reminder sent to firm vide email dated 01.12.2020 and 09.03.2021.
160.	A3 Express Cargo, Chennai 01/53/8/E/AM2 0/A-98/IC	09.01.2 0	22 MTs pure White Sesame Seed	120740 00	8.3	Trading	Comments sought from D/o Agriculture Cooperation and Farmers Welfare on 05.03.2020. Reminders sent vide emails dated 17.08.2020, 05.09.2020 and 02.11.2020. D/o Agriculture, Cooperation & Farmers Welfare vide email dated 06.11.2020 informed the firm that application is not in prescribed format. Reminder sent to firm vide email dated 01.12.2020 and 09.03.2021.
161.	Nikunj Malaviya, Surat 01/53/8/53685/ AM21/N-7/IC	24.06.2 0	3000 MTs. UnflavouredSup ari Betel Nut Productfrom Vietnam.	210690 30	2.51 300	Trading	Comments sought from D/o. Agriculture, Cooperation & Farmers Welfare on 02.07.2020. Reminders sent vide emails dated 17.08.2020, 17.09.2020, 02.11.2020 and 09.03.2021.
162.	Spal Agro Spares,	21.09.2 0	12100 CTN Power Tiller	843290 00	100. 0	Trading	Recommended by D/o Agriculture & Cooperation

from

	Coimbatore 01/53/8/54169/ AM21/S-91/IC		blades used for agri purpose				vide OM dated 01.04.2021. Subject to conditions mentioned in the Notification No. 19/2015- 2020 dated 15.07.2020. Subject to Approval of Competent Authority.
163.	Siddhi Vinayak Agri Procession Pvt. Ltd., Pune 01/53/8/54383/ AM21/S-122/IC	28.10.2 0	110 Nos. Seeds of Potato(In-Vitro (in test tubes) of following varieties for sowing (1) SW 08-1984, (2) AR 08-4241, (3) MA 85-0698, (4) AR 08-3271, (5) AR 2012- 04, (6) UK 93-1-2, (7) TW 08- 1507, (8) SW 04-0087, (9) AR 98-0313, (10) KO 03- 2027 ((11) AR 07-3009	070110 00	1056 00	AU	Comments sought from Agriculture & Cooperation on 29.10.2020. Reminders sent vide emails dated 09.03.2021 and 02.06.2021.
164.	Bull Agro Implements, Coimbatore 01/53/8/54415/ AM21/B-59/IC	03.11.2 0	(1) 73404 Pcs. Power Tiller Blades, Item:BullIHD Blades-Net Weight42574.32 Kgs. (2) 90000 Pcs. Power Tiller Blades, Item:Bull EX, Net Weight - 45000Kgs. (3) 45000 Pcs. Power Tiller Blades, Item:Bull J Sharp Blades, Net Weight 20250Kgs.	843290 90	69.6 8408	Tradin g	Recommended by D/o Agriculture & Cooperation vide OM dated 01.04.2021. Subject to conditions mentioned in the Notification No. 19/2015- 2020 dated 15.07.2020. Subject to Approval by Competent Authority.

165.	Indus Biotech Pvt. Ltd. Pune, Maharashtra 01/53/8/54640/ AM21/I-29/IC	19.12.20	5000 Kg. Grape Seeds Dried	12119019	413600	AU	Comments sought from Agricultural & Cooperation on 21.12.2020. Reminders sent to Agricultural & Cooperation vide emails dated 22.01.2021, 09.03.2021 and 02.06.2021.
166.	Meeta Agricorn Private Limited., Maharashtra 01/53/8/54339/ AM21/M-69/IC	16.10.20	100 kgs Maize Corn Seeds	10051000	100000.00	Trading	Comments sought from Agriculture & Cooperation on 04.03.2021. Reminder sent to Agricultural & Cooperation vide email dated 02.06.2021.
167.	Guru Smarth Export., Bihar 01/53/8/55224/ AM21/G-46/IC	01.03.21	167728 kgs Ginger Fresh	09101010	3522300.00	Trading	Comments sought from Agriculture & Cooperation on 09.03.2021. Reminder sent to Agricultural & Cooperation vide email dated 02.06.2021.
168.	Ilariza Bionaturals Private Limited., Karnataka 01/53/8/55243/ AM21/I-68/IC	02.03.21	3000 kgs Jerusalem Artichoke Seeds	07149090	600000.00	Trading	Comments sought from Agriculture & Cooperation on 10.03.2021. Reminder sent to Agricultural & Cooperation vide email dated 02.06.2021.
168 (a)	A2Z Export Company 01/53/8/54737/ AM21/A-114/Import Cell	08.01.21	223333 kgs Fresh Ginger	09101010	335000.00	Trading	Comments sought from Agriculture & Cooperation on 08.01.2021. Reminder sent to Agricultural & Cooperation vide email dated 02.06.2021.
Part 19	Ministry of Power & MNRE						
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lak	Purpose of Import	Status

Fcon

					h)		
169.	Rajesh Power Services Pvt. Ltd., Ahmedabad. 01/53/8/E/ AM20/R-26/IC	07.08.19	5 nos. IG 1805 60 I Insulating compound (Parts of Electric Cable Joining Kit)	27102000	1.46	AU	M/o P&NG vide OM No. P-12019(11)/33/ 2019-Sup./ (P-31439) dated 15.07.2020 has invited attention to their earlier OM No. P-12019(11)/33/ 2019-Sup./ (P-31439) dated 08.01.2020 wherein they had informed that the item being imported falls under HSN Code 39022000 and does not pertain to them. Comments sought from Ministry of Power on 25.09.2020. Reminders sent to M/o Power vide emails dated 02.11.2020, 29.12.2020 and 09.03.2021.
170.	Amplus KN One Power Private Limited, Gurugram, Haryana, 01/53/8/54585/ AM21/A-91/IC	09.12.20	174773.000-TKW International Renewable Energy Certificates (classified under HSN 49070090 by virtue of Circular No. 46/20/2018-GST dated 6 th June 2018)	49070090	9281346	Trading	Comments sought from M/o Power & MNRE on 10.12.2020. MNRE vide email dated 10.12.2020 informed that the case is related to procurement of International Renewable Energy Certificates to be used for reduction of CO2 emissions on voluntary basis. MoEF&CC may be contacted for this purpose. Comments sought from MoEF&CC on 24.12.2020. Reminder sent to MoEF & CC vide emails dated 09.03.2021.

From

Part 20	M/o Atomic Energy & AERB						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lak h)	Purpose of Import	Status
171.	Osaw Industrial Products Pvt Ltd, Ambala Haryana 01/53/8/54591/ AM21/O-7/IC	09.12.20	2.000- SET RSS5EU- Radioisotope(NRC/IAEA/EU Exempt Quantity Material	284440 00	4750 76	Trading	Comments sought from AERB on 16.12.2020. Reminder sent to AERB vide email dated 09.03.2021. AERB informed the Committee in meeting no.01/AM22 dated 20.05.2021 that the case is under examination with them.
Part 21	MOEF&CC (SU Divn.)						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lak h)	Purpose of Import	Status
172.	Vibhu Essential Oils LLP, Patparganj, Delhi 01/53/8/54543/ AM21/V-42/IC	02.12.20	5000 Kgs. Sandalwood Logs & Roots	440399 22	4512 0000	Trading	Comments received from MoEF &CC (SU Division) vide OM dated 22.02.2021 and vide OM dated 12.03.2021. The Committee decided to seek clarification from the firm. The firm replied vide email dated 29.04.2021. They have clarified that their Seller is based in 'Singapore' and Goods are of Origin: 'FIJI'.

fms

							Accordingly, the Committee decided to Approve the case based on comments received from MoEF &CC (SU Division) vide OM dated 22.02.2021 and vide OM dated 12.03.2021.
Part 22	D/o C&PC						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lak h)	Purpose of Import	Status
173.	Laxmi Organic Industries Ltd. 01/53/8/54079/ AM20/L-10/IC	12.12.19	15000.000-MTS Denatured Ethyl Alcohol	22072000	602250000	AU	Comments sought from D/o C&PC on 11.01.2021. C&PC vide email dated 02.03.2021 sought some information from the firm. Reminder sent to firm on 11.03.2021. Reply from firm referred to C&PC vide email dated 24.03.2021. C&PC vide email dated 15.05.2021 informed that the information has not been submitted by the firm as such the application may be treated as Closed in DCPC.
174.	T&G Medicare, Baddi, Himachal Pradesh	11.04.20	500000 Ltr. Denatured Ethyl Alcohol Ethanol	22072000	162.50000	AU	Comments sought from D/o C&PC on 24.12.2020.

fson

	Pradesh 01/53/8/50699/ AM21/T-30/IC						C&PC vide email dated 10.02.2021 has sought some information from the firm. Reminder sent to firm vide email dated 26.02.2021.
175.	Metrochem API Pvt. Ltd., Hyderabad 01/53/8/53562/ AM21/M-2/IC	14.05.2 0	200000 Kgs 2,2,2 Trifluoro Ethanol	290519 90	935. 7	AU	C&PC vide OM No. C-II-17014/4/2020-Chem.II (FTS: 16691) dated 08.10.2020 forwarded a copy of application to Department of Pharmaceuticals, New Delhi requesting for taking necessary action. Comments again sought from D/o C&PC on 24.12.2020. C&PC vide OM dated 20.01.2021 informed that 2, 2, 2 Trifluoro Ethanol' does not fall under the category of 'Denatured Ethanol' and is within the domain of Department of Pharmaceuticals. It is also stated that vide OM of even number dated 08.10.2020, the application for grant of import license for the import of 200000 kgs of 2,2,2 Trifluoro Ethanol, was forwarded to Department of Pharmaceuticals. Comments sought from D/o Pharmaceuticals on 01.03.2021.
176.	Satyam Petrochemicals 01/53/8/53636/ AM21/S-13/IC	14.06.2 020	25000.000- MTS Denatured Ethyl Alcohol	220720 00	1400 0000 00.0 0	AU	Comments received from C&PC vide email dated 04.05.21. For Ex-post Facto Approval
177.	Dorf Ketel Chemicals India Private Limited, Mundra, Gujarat 01/53/8/54269/ AM21/D-22/IC	07.10.2 0	71638.040 Litres. Denatured Ethanol (Etanol Desnaturado) from Brazil	220720 00	3043 069. 02	AU	Comments sought from D/o C&PC on 24.12.2020. C&PC vide email dated 10.02.2021 has sought some information from the firm.

							Reminder sent to firm vide email dated 26.02.2021. C&PC vide email dated 15.05.21 informed that the information has not been submitted by the firm as such the application may be treated as Closed in DCPC.
178.	Sagar Chemicals Private Limited, Kanpur 01/53/8/54490/ AM21/S-131/IC	17.11.20	500 MTs Ethyl Alcohol for manufacturing of Ethyl Acetate from USA.		174.00000	AU	Comments sought from D/o C&PC on 24.12.2020. D/o C&PC vide email dated 18.02.2021 has sought some information from the firm. Reminder sent to firm vide email dated 01.03.2021. C&PC vide email dated 15.05.21 informed that the information has not been submitted by the firm as such the application may be treated as Closed in DCPC.
179.	Enal Drugs Pvt. Ltd., Hyderabad 01/53/8/54556/ AM21/E-21/IC	03.12.20	50000 Kgs. 2 2 2 – Trifluoro Ethanol	25987500	29051990	AU	Comments sought from D/o C&PC on 24.12.2020. D/o C&PC vide email dated 29.01.2021 informed that they are not concerned with the matter and D/o Pharmaceuticals may be consulted. Accordingly, Comments sought from D/o Pharmaceuticals on 01.02.2021. Reminder sent to D/o Pharmaceuticals vide email dated 01.03.2021
180.	AQSA Stamping, Andheri East, Mumbai 01/53/8/54441/	07.11.20	200 MTs Regried/ Hdpe/ Granules of Plastics	39159090	2400000	AU	Comments sought from DPIIT & C&PC on 09.11.2020. DPIIT vide OM dated

from

	AM21/A-78/IC						05.02.2021 informed that they are not concerned with the case.
181.	Kanoria Chemicals & Industries Ltd., Gujarat 01/53/8/55063/ AM21/K-40/IC	17.02.21	4680 Mts Ethyl Alcohol Denatured, Of Any Strength	22072000	234861120.00	AU	Recommended by C&PC vide email dated 23.05.2021 for 3955 MT of Denatured Ethyl Alcohol. The Committee decided to Approve the case subject to conditions mentioned in C&PC email dated 23.05.2021.
182.	Godavari Biorefineries., Mumbai 01/53/8/55149/ AM21/G-45/IC	25.02.21	60000 Mts Denatured Ethyl alcohol With approx 4/5 Ppm bittrex/Denatoni um benzoate/Denatoni um saccharide	22072000	2736000000.00	AU	Comments sought from C&PC on 03.03.2021. C&PC sought some information from the firm vide email dated 03.03.2021. Firm replied vide email dated 08.03.2021. C&PC vide email dated 15.03.2021 has sought some more information from the firm.
183.	Laxmi Organic Industries Ltd., Maharashtra 01/53/8/55274/ AM21/L-69/IC	05.03.21	128880000 kgs Denatured Ethyl Alcohol	22072000	6743903760.00	AU	Comments sought from C&PC on 12.03.2021. C&PC vide email dated 12.03.2021 has sought some information from the firm. Firm replied vide email dated 14.03.2021. C&PC vide email dated 26.03.2021 has informed that the information provided by the firm is incomplete. Reminder sent to firm on 15.05.2021

184.	Sahakar Maharshi Shankarrao Kolhe SSKL., Maharashtra 01/53/8/55280/ AM21/S-201/IC	05.03.2 1	10000 Mts Denatured Ethyl Alcohol	220720 00	4625 0000 0.00	AU	Comments sought from C&PC on 12.03.2021. C&PC vide email dated 12.03.2021 has sought some information from the firm. The firm replied vide email dated 14.04.2021.
185.	CHIRAG ENTERPRISE., JAMNAGAR 01/53/8/55324/ AM21/C-60/IC	11.03.2 1	800 Mts Acrylic Plastic Scrap – (Polymethyl Methacrylate)	391590 30	2960 0000 .00	AU	Comments sought from DPIIT on 16.03.2021. DPIIT vide OM dated 15.04.2021 informed that they are not concerned with the matter and D/o C&PC may be consulted in the matter. Comments sought from C&PC on 15.04.2021.

From

186.	Lifeline Mattresses 01/53/8/55037/ AM21/L-60/IC	15.02.21	500 Ton POLYURETHANE FOAM TRIMS IN PRIMARY FORM	39095000	7450000.00	AU	Comments sought from DPIIT and C&PC on 12.04.2021. Comments sought from MoEF (HSMD) on 12.04.2021. DPIIT vide OM dated 22.04.2021 informed that they are not concerned with the matter and D/o C&PC may be consulted in the matter. C&PC vide email dated 15.05.21 rejected the application as plastic waste import is banned. Hence the Committee decided to Reject the case.
Part 23	MoEF&CC (HSMD)						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lak h)	Purpose of Import	Status
187.	Shanti Agro Products, Navsari, Gujarat 01/53/8/E/ AM19/S-102/IC	07.03.19	200 MT Zinc Ash below 65% Zinc.	26201900	40.00	AU	Comments sought from D/o Fertilizer on 22.03.2019. Reminder again sent to D/o Fertilizer on 17.08.2020. Comments also sought from MOEF&CC (HSMD) on 05.09.2020. Reminders sent vide emails dated 24.11.2020 and 02.06.2021.

for

188.	Ratan Aluminium Recycling P. Ltd, Faridabad 01/53/8/24077/ AM18/R-41/IC	14.03.1 8	6000 MTs Aluminium Dross Thrill	262040 10	1755 .0	AU	Comments sought from M/o. Mines on 27.03.2018 as per DPIIT's OM dated 04.07.2018. M/o. Mines vide OM dated 24.09.2018 suggested to seek comments from MoEF&CC. Comments sought from MoEF&CC on 31.05.2019. Reminders sent to MoEF&CC (HSMD) vide emails dated 28.01.2020, 01.10.2020, 30.12.2020 and 09.03.2021 requesting for providing comments.
189.	Techno Feeders, Kanpur. 01/53/8/E/ AM20/T-1/IC	23.03.1 9	(1) 150000 Quantity Zinc Dross (H S code 79020010) is by product of hot dip 100alvanizing process with minimum Zinc percentage 92. This is refined to produce Zinc metal and alloys. (2) 150000 Quantity Zinc Dross (H S Code 79020010)	790200 10	168	AU	Comments sought from MOEF&CC (HSMD) on 12.04.2019. MoEF&CC vide e-mail dated 22.04.19 has informed that M/s.Techno Feeders, Kanpur has not applied for the NOC in MoEF&CC (HSMD) and requested to communicate them to apply with all relevant documents in MoEF&CC (HSMD). Hence, the firm is to apply for the NOC in MoEF&CC(HSMD). Reminders sent to MoEF&CC (HSMD) on 19.06.2020, 06.10.2020, 30.12.2020 and 09.03.2021 requesting for expediting the comments.
190.	Inspec Oils Ltd, Kolkata 01/53/8/E/ AM20/I-42/IC	09.09.1 9	120 MTs Used Oil	271019 90	27.1	AU	M/o P&NG vide OM No. P-12019(11)/59/2019-Sup(E-34916) dated 24.08.2020 stated that the product under

from

							consideration for import is used oil and import of used oils is governed by Notification issued by ministry of Environment, Forests and Climate Change under the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2015 (G.S.R.No.395(E)). In addition to this, they stated that the subject product is used in lubricating oil and lubricating oils having similar or better specifications are being manufactured in India. The Committee also decided to send the application to MOEF&CC(HSMD) for their comments. Accordingly, comments sought from MOEF&CC (HSMD) on 02.09.2020.
191.	Upper India Inorganic Industries Ltd, Chandigarh 01/53/8/E/ AM20/U-7/IC	08.01.20	40 MTs Zinc Dross	262019 10	100. 0	AU	Comments sought from Mines on 10.01.2020. Reminders sent to M/o Mines on 17.08.2020 and 16.09.2020 for providing comments. M/o Mines vide OM dated 22.04.2020 has informed that, DGFT may take a decision for providing import license for import of zinc dross as per the conditions mentioned above and if required, may also consult Ministry of Environment Forest and

From

							Climate Change. The Committee decided in Meeting No. 7/AM21 dated 04.11.2020 to refer the application to MoEF&CC for their comments. Accordingly, the case has been forwarded to MOEF&CC (HSMD) on 16.11.2020. Reminders sent to MoEF&CC (HSMD) vide emails dated 29.12.2020 and 09.03.2021.
192.	Rubamin Pvt. Ltd., Panchmahal 01/53/8/E/ AM20/R-59/IC	13.01.20	5000 MTs Zinc Dross	262019 10	8875 .0	AU	Comments sought from M/o Mines on 21.01.2020. Reminders sent to M/o Mines on 17.08.2020, 16.09.2020 and 09.10.2020 for providing comments. M/o Mines vide OM dated 22.04.2020 has informed that, DGFT may take a decision for providing import license for import of zinc dross as per the conditions mentioned above and if required, may also consult Ministry of Environment Forest and Climate Change. The Committee decided in Meeting No. 7/AM21 dated 04.11.2020 to refer the application to MoEF&CC for their comments. Accordingly, the case has been forwarded to MOEF&CC (HSMD) on

from

							16.11.2020. Reminders sent to MoEF&CC (HSMD) vide emails dated 29.12.2020, 09.03.2021 and 02.06.2021.
193.	Innovae3d Pvt. Ltd., Maharashtra 01/53/8/E/ AM20/I-50/IC	18.01.20	50 Kgs Titanium Powder Metal Powder EOS Titanium Ti64	81082000	17.7	AU	Comments sought from Dept. of Atomic Energy on 24.01.2020. DAE vide email dated 21.09.2020 enclosed a copy of their earlier letter dated 13.03.2020 wherein they had stated that the application pertains to the import of Titanium Powder, which is not controlled by DAE under prescribed substance control list. Hence, license from DAE is not required for this import. Comments also sought from MoEF&CC (HSMD) on 08.09.2020. MOEF&CC(HSMD) vide email dated 16.09.2020 informed that the firm needs to apply online with MoEF&CC. Accordingly, the applicant was requested to apply online in MoEF&CC (HSMD) directly.
194.	Arcelor Mittal Nippon Steel India Ltd., Maharashtra 01/53/8/E/ AM20/A-114/IC	11.02.20	200000 MTs Millscale	26190090	12265.5	AU	Comments sought from Mines on 13.02.2020. Ministry of Mines vide OM dated 15.05.20 suggested to seek comments from MoEF&CC (HSMD).

							Accordingly, comments sought from MoEF&CC (HSMD) on 20.05.2020. Reminders sent to MoEF&CC (HSMD) on 15.09.2020, 07.10.2020, 30.12.2020 and 02.06.2021.
195.	Innovae3d Private Limited, Maharashtra 01/53/8/53972/ AM21/I-15/IC	17.08.20	500 Kgs. Titanium Powder (Metal Powder EOS Titanium Ti64)	81082000	199.1	AU	The firm has been requested vide email dated 22.09.2020 to apply online to MOEF&CC (HSMD). Link has also been provided to firm.
196.	JL Global Ventures, Gurgaon, Haryana 01/53/8/54292/ AM21/J-13/IC	09.10.20	(1) 250 Ton SBR Granules 1-4mm (2) 450 Ton SBR Granules 0.8-2.5mm	40040000 40040000	76.7	Trading	Comments sought from MOEF&CC (HSMD) & DPIIT on 12.10.2020. DPIIT vide OM dated 23.10.2020 informed that it is not concerned with the matter. Reminders sent to MoEF&CC (HSMD) vide emails dated 30.12.2020 and 02.06.2021.
197.	Metallurgical products India Pvt Ltd., Raigad 01/53/8/E/ AM20/M-48/IC	23.10.19	5000 Kgs Niobium Scrap	81129200	72.1	AU	Comments sought from DAE on 13.12.2019 followed with reminder dated 17.09.2020. DAE vide letter dated 28.09.2020 informed that license from DAE is not required. Comments sought from MoEF&CC (HSMD) on 03.11.2020. Reminder sent to MoEF&CC (HSMD) vide email dated 30.12.2020.
198.	Paninian India Pvt Ltd.,	21.01.20	1,500 Kgs Ti-64 Metal	8108200030	.02	AU	Comments sought from Dept. of Atomic Energy on

	Hyderabad 01/53/8/E/ AM20/P-56/IC		Powder				27.01.2020. DAE vide letter dated 28.09.2020 informed that the application pertains to the import of Ti-64 Metal Powder, which is not controlled by DAE under prescribed substance control list. Hence, license from DAE is not required. The firm has been advised on 06.11.2020 to apply online to MoEF&CC (HSMD) for their comments, as per suggestion of MoEF&CC (HSMD).
199.	Industrial Metal Powders India Pvt Ltd., Maharashtra 01/53/8/53627/ AM21/I-3/IC	11.06.2 0	150 Kgs Gas Atomized Ti-6Al-4V Grade 23 LPBF Flexible Titanium Powder 60 Nos x 2.5 Kg per pack	810820 00	36.5	AU	Comments received from MoEF&CC (HSMD) vide letter dated 19.04.2021. For Ex-post Facto Approval
200.	Harsh Industries, Amaraiwadi 01/53/8/54730/ AM21/H-62/IC	06.01.2 1	1200 MT Plastic Scrap	391590 90	1420 8000	AU	Comments sought from MOEF&CC (HSMD) on 07.01.2021. Comments sought from DPIIT on 07.01.2021. DPIIT vide OM No. P-47012/1/2021-TSW dated 14.01.2021 stated that they are not concerned and suggested to consult D/o C&PC. Accordingly, Comments also

							sought from D/o C&PC on 15.01.2021. C&PC vide email dated 15.05.21 rejected the application as plastic waste import is banned. Hence, the Committee decided to Reject the case.
201.	Riddhi Vinayak CC&CC includes M/speciality Hosptl., Mumbai 01/53/8/54770/AM21/R-37/IC	13.01.21	1 set 1(One) set of Used Bypass Operation Theatre Unit(Set) with Standard Accessories & Spares as per Annexure-A attached 1 set 1(One) set of Used ICU Central	901890 99 901890 99 901890 99 901890 99 901890 99	2372 280.00	AU	Comments sought from DPIIT & M/o Healthy & Family Welfare on 13.01.2021. DPIIT vide OM dated 05.02.2021 informed that it is not concerned with the matter. Reminders sent to M/o Healthy & Family Welfare on 12.02.2021, 03.05.2021 and 04.06.2021.

Feon

		Monitoring Station for Cardiac & Respiratory Patient unit with Standard Accessories & Spares as per Annexure-A attached. 1 set 1(One) set of Used Endoscopy Laboratory Equipment for Endoscopy Unit with Standard Accessories & Spares as per Annexure-A attached. 1 set 1(One) set of Used Pathology Laboratory Equipment Unit with Standard Accessories & Spares as per Annexure-A attached. 1 set 1(One) set of Used Spine & Joint replacement Orthopedic Unit with Standard Accessories & Spares as per Annexure-A attached.		Comments sought from MoEF (HSMD) on 02.02.2021. MoEF (HSMD) vide letter dated 04.02.2021 has sought some information /documents from the firm. Reminder sent to firm vide email dated 03.05.2021 and 04.06.2021.
--	--	--	--	---

202.	Meril Healthcare Private Limited., Gujarat 01/53/8/55155/AM21/M-105/IC	25.02.21	1610 kgs Titanium Powder 90-500 Micron	81082000	27148303.00	AU	The firm has been informed to apply online directly to MoEF&CC (HSMD) vide email dated 04.03.2021.
Part 24	MoEF&CC (HSMD) & DPIIT						
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
203.	Sky Rubber Industries, Rajkot 01/53/8/E/AM20/S-9/IC	20.04.19	2290 MT Rubber Tyres Scrap/ Inner Tube Scrap (Pressed/ Baled/ Shredded/ Multiple Cuts).	40040000	10500000	AU	Comments sought from MoEF&CC (HSMD) & DIPP on 23.04.2019. MOEF&CC (HSMD) vide email dated 06.10.2020 informed that the firm has not applied in MOEF&CC (HSMD) for 'NOC'. Accordingly, the firm has been requested vide email dated 14.10.2020 to apply to MOEF&CC (HSMD) for 'NOC'. Reminders sent to firm vide emails dated 24.12.2020 and 03.02.2021 to apply to MOEF&CC (HSMD) for 'NOC'. Recommended by DIPP vide OM No. P-47012/22/2019-TSW dated 22.07.19

From

204.	Gochem Metals and Alloys, Nalgonda, Telangana. 01/53/8/E/ AM20/G-14/IC	16.07.19	3500 MTs Battery scrap	854810 10	3119 9300 0	AU	Comments sought from MOEF&CC (HSMD) on 24.07.2019 followed with reminder dated 06.10.2020. The firm has been requested on 13.08.2020 to furnish reply to DPIIT's OM No.P-29019/14/2020-LEI dated 12.08.2020. Reminders sent to firm vide emails dated 31.08.2020, 06.10.2020, 03.11.2020, 24.12.2020, 03.02.2021 and 24.05.2021. Committee decided to Reject the case due to non – reply from the firm despite repeated reminders.
205.	Balaji Rubber Industries Private Limited, Salem. 01/53/8/E/ AM20/B-17/IC	24.07.19	12000 MTs Used Rubber Scrap Tyre / Pairings (Multiple Cuts/ Shreds/ Press Baled)	400400 00	5905 2000	AU	The firm has been requested on 26.08.2020 to furnish reply to DPIIT's OM No. P-47011/212/2019-TSW dated 09.08.19 followed with reminder dated 20.06.2020, 26.8.2020 and 06.10.2020. Reply from firm referred to DPIIT vide email dated 24.05.2021. Comments received from MoEF&CC (HSMD) vide letter dated 17.02.2021.
206.	Shree Metal Works, Muzaffarnagar, Uttar Pradesh 01/53/8/E/ AM20/S-62/IC	02.09.19	(1) 5000 MTs Battery Scrap, Like Lead Battery Plates, (2) 5000 MTs Battery wastes like Scrap Drained or Dry	854810 10 854810 20	7904 2000 0	AU	DPIIT advised the applicant on 16.08.2020 to submit a copy of 'NOC' of MoEF&CC (HSMD). MoEF (HSMD) vide email dated 06.10.2020 informed that the firm has not applied

From

			while intact				for 'NOC'. Reminders sent to firm to apply for 'NOC' in MoEF&CC vide emails dated 06.10.2020, 24.12.2020, 03.02.2021, 23.03.2021 and 24.05.2021. Committee decided to Reject the case due to non – reply from the firm despite repeated reminders.
207.	Greencell Rubber India Pvt Ltd., Rajkot 01/53/8/E/ AM20/G-37/IC	12.10.19	2500 MTS Waste Tyres Scrap (Multiple Cuts/ Shreds/ Press Baled)	400400 00	2000 0000	AU	Comments received from DPIIT vide OM No.P-47012/64/2019-T.S. dated 21.10.2019. Comments sought from MoEF&CC (HSMD) on 25.11.2019. Reminders sent to MoEF&CC vide email dated 24.08.2020, 06.10.2020, 24.12.2020 and 03.02.2021.
208.	Gravita India Ltd., Jaipur 01/53/8/E/ AM20/G-44/IC	27.12.19	5000 MTs Battery waste & scrap, lead battery plates covered by ISRI code word Rails	854810 10	5040 0000 0	AU	The firm has provided a copy of MOEF&CC (HSMD) comments vide OM No. HSM-23/53/2017-HSM dated 16.11.2018 (expired). The firm has been requested vide email dated 22.08.2020 to furnish reply to queries raised by DPIIT vide OM No. P-29019/18/2020-LEI dated 20.08.2020. Reminders sent to firm vide emails dated 24.12.2020, 03.02.2021 and 24.05.2021.

fer

209.	Pratham Metal Industries, Saharanpur 01/53/8/E/ AM20/P-63/IC	26.02.20	4500 MTs of Lead Scrap: (ISRI Code: Rains, Radio, Rakes, Rent, Relays, Ropes, Roper, Rails and Racks). Lead Scrap namely (Lead Battery Plates Covered by ISRI Code Word Rail, Battery Lugs Covered by ISRI Code Word Rakes)	854810 20	2700 .00	AU	Comments sought from MoEF&CC on 11.03.2020. MoEF&CC vide email dated 10.07.2020 stated that the applicant has not applied for the 'NOC' in MoEF&CC. The firm has been requested on 03.08.2020 to apply for the 'NOC' with all relevant documents in MoEF&CC (HSMD). The firm vide email dated 21.10.2020 informed that they have applied in MoEF&CC for 'NOC'. Comments sought from DPIIT on 10.03.20. The firm has been requested on 23.12.2020 to furnish reply to queries raised by DPIIT vide OM dated 22.12.2020. Reminders sent to the firm vide emails dated 03.02.2021, 22.04.2021 and 24.05.2021.
210.	Singodaa Industries, Bharuch 01/53/8/E/ AM20/S-222/IC	17.03.20	100 MT of Battery Plate Scrap/Lead Scrap	854810 20	3995 .75	AU	DPIIT vide OM dated 21.10.2020 sought some information from the firm. Reminders sent to firm vide emails dated 17.11.2020, 24.12.2020, 03.02.2021, 09.04.2021 and 24.05.2021.

Fern

							Comments sought from MoEF&CC on 19.03.2020. Reminders sent to MoEF&CC on 04.08.2020, 15.09.2020, 07.10.2020, 24.12.2020, 03.02.2021 and 24.05.2021. Committee decided to Reject the case due to non – reply from the firm despite repeated reminders.
211.	Karthikeya Rubber Company, Coimbatore, Tamil Nadu 01/53/8/E/AM21/K-8/IC	04.07.20	24,000 MTs Waste parings and scrap of rubber (other than hard rubber) and powders and granules obtained there form (Multi cut Tyres – other cut Rubbers) from Australia.	40040000	1400.64000	AU	DPIIT vide OM No.P-47012/59/2020/TSW dated 15.09.2020 stated that the firm was earlier asked to submit certain information including specific item of import and no objection from MoEF&CC and requested to inform the applicant about the procedure for obtaining no objection from MoEF&CC. Accordingly, the firm has been informed on 01.10.2020 about the link on which they have to apply for MOEF&CC's 'NOC'. Reminders sent to firm vide emails dated 24.12.2020 and 24.05.2021.

Fson

212.	Eric Rubber, Ahmedabad 01/53/8/53932/ AM21/E-9/IC	10.08.2 0	10000 MTs used rubber tyre scrap & used tube scrap with cut/ uncut/ shredded/ baled& pressed/ tripped form/ one cut in bead wire/ single or multiple cut/ shredded and loose form for making crumb rubber.	400400 00	456. 0	AU	The firm has furnished reply on 04.09.2020 to queries raised by DPIIT vide OM No. P-47012/70/2020-TSW dated 21.08.2020. DPIIT vide OM dated 23.10.2020 has requested the firm to submit valid 'NOC' from MoEF&CC. The firm has been requested to provide a valid 'NOC' from MoEF&CC on 23.10.2020. Reminders sent to firm vide emails dated 04.11.2020, 24.12.2020, 03.02.2021 and 24.05.2021. Comments also sought from MOEF&CC (HSMD) on 12.08.2020. Reminders sent to MoEF&CC (HSMD vide emails dated 07.10.2020, 24.12.2020, 03.02.2021, 24.05.2021.
213.	VK Leads Pvt. Ltd., Sonipat, Haryana 01/53/8/54266/ AM21/V-35/IC	06.10.2 0	50000 MTs Import of Crumb Rubber/Granules /Shredded/ Shredded Rubber	400400 00	187. 5	AU	Comments also sought from MOEF&CC (HSMD) on 09.10.2020. Reminders sent to MoEF&CC (HSMD) vide emails dated 03.02.2021 and 24.05.2021. Comments sought from DPIIT on 08.10.2020. The firm has been requested on 23.10.2020 to furnish reply to DPIIT's OM No.P-47012/87/ 2020/TSW dated 23.10.2020. Reminders sent to the firm vide emails dated 03.02.2021 and 24.05.2021.

fern

214.	Gravita India Limited, Jaipur 01/53/8/54440/ AM21/G-28/IC	07.11.20	(1) 15000 MTs Battery Scrap/Lead Scrap ISRI Rains/Lead Scrap ISRI Rails/Battery Plate	854810 10 854810 10 854810 20 854810 20	4000 0000 00	AU	Recommended by MoEF (HSMD) vide letter dated 09.09.2020.
							Recommended by DPIIT vide OM dated 04.05.21: For Jaipur unit: 9006.88 MT For Andhra Pradesh Unit: 14237.07 MT.
							The Committee decided to Approve the case subject to conditions mentioned in MoEF (HSMD) letter dated 09.09.2020 and DPIIT OM dated 04.05.21.
215.	Balkrishna Industries Ltd., Lower Parel, Maharashtra 01/53/8/54486/ AM21/B-70/IC	17.11.20	1 No. Used Tyre – 60/80 R57 from USA	400400 00	1642 800	AU	Comments sought from MOEF&CC (HSMD) on 19.11.2020. Reminders sent to MoEF&CC (HSMD) vide emails dated 03.02.2021 and 24.05.2021. Comments sought from DPIIT on 19.11.2020. DPIIT vide OM dated 08.12.2020 sought some information from the firm. The firm replied vide email dated 09.12.2020.

Fson

							The firm has once again been requested on 21.12.2020 to furnish reply to queries raised by DPIIT vide OM No. P-47012/106/2020-TSW dated 21.12.2020. Comments received from DPIIT vide OM dated 20.01.2021.
216.	HJM Metals LLP, Village Dholka, Gujarat 01/53/8/54607/AM21/H-56/IC	12.12.20	500 MT Lead Scrap Rails as per ISRI.	78020090	45000000	AU	MoEF&CC ((HSMD) vide letter No.23-142/2016-HSMD dated 16.09.2020 accorded no objection for import of 250 MT of Lead Scrap and stated that remaining 250 MT would be granted after submission of site visit report by CPCB. Comments sought from DPIIT on 17.12.2020. DPIIT vide OM No.P-29019/23/ 2020-LEI dated 30.12.2020 informed that the firm has not submitted fresh 'NOC' from MoEF&CC for additional 250 MT of Lead Scrap. Therefore, they have requested to call for 'NOC' of MoEF&CC from the firm. Reminders sent to the firm vide emails dated 03.02.2021 and 19.05.2021.
217.	Tinna Rubber And Infrastructure Ltd, Mehrauli, Delhi 01/53/8/54666/AM21/T-67/IC	23.12.20	3000 MT Used Rubber Tyre Scrap (cut in three pcs /shreds)	40040000	19635000	AU	Recommended by MOEF vide letter dated 16.04.2021. Recommended DPIIT vide OM dated 17.05.2021 for 2145 MT Used Rubber Tyres Scrap (Cut in three Pcs./Shreds). The Committee decided to Approve the case subject to conditions mentioned in MOEF letter dated 16.04.2021 and DPIIT OM dated 17.05.2021.

From

218.	Jain Metal Rolling Mills, Chennai, Tamil Nadu 01/53/8/54521/AM21/J-17/IC	24.11.20	(1) 5000 MTs. Lead Battery Scrap (ISRI Code: Rains) (2) 5000 MTs. Lead Battery Scrap (ISRI Code: Rails/ Racks/ Radio/ Rakes/ Rent/ Ropes). (3) 5000 MTs. Lead Battery Scrap (ISRI Code: Relay).	(1) 85481020 (2) 85481010 (3) 78020090	1603800000	AU	Comments received from MoEF&CC (HSMD) vide letter No. 23-130/2014-HSMD dated 16.09.2020. Comments sought from DPIIT on 24.11.2020. Reminder sent to DPIIT on 03.02.2021. DPIIT vide OM dated 09.02.2021 has sought some information from the firm. Reminder sent to firm vide email dated 24.05.2021.
219.	Jayachandran Alloys Private Limited, Coimbatore 01/53/8/54690/AM21/J-19/IC	26.12.20	4000 MT Lead Scrap as per ISRI Rains	85481020	300000000	AU	Comments received from MoEF&CC (HSMD) vide letter No.23-25/2019-HSMD dated 07.10.2020. Comments sought from DPIIT on 29.12.2020. Reminder sent to DPIIT vide email dated 03.02.2021. DPIIT vide OM dated 08.02.2021 has sought some information from the firm. Reply from firm referred to DPIIT vide email dated 22.04.2021. DPIIT vide OM dated 30.04.2021 has sought some information/documents from the firm. Reply from firm referred to DPIIT vide email dated 03.05.2021. DPIIT informed the Committee in meeting no.01/AM22 dated 20.05.2021 that the case is under examination with them.

ferns

220.	Shivalik Reclamations Pvt. Ltd., Haryana 01/53/8/54751/ AM21/S-164/IC	09.01.2 1	2000 Mts Rubber Crumb/Granules Powder 10 Mesh Or More	400400 00	2128 0000 .00	AU	For Ex-post Facto Approval
221.	R S Shreadon., Uttar Pardesh 01/53/8/54786/ AM21/R-38/IC	18.01.2 1	48000 Mts Used Rubber tyres With multiple Cuts or single Cut or shredded or press Baled or loose Form	400400 00	4320 0000 0.00	AU	Comments received from MoEF&CC vide OM dated 19.02.2021 . Comments received from DPIIT vide OM dated 20.04.2021 for 2750 MT of "Used Rubber Tyres/tubes scrap with Multiple Cuts or Single Cut or Shredded." For Ex-post Facto Approval
222.	Sundaram Industries Private Limited., Chennai 01/53/8/55077/ AM21/S-182/IC	18.02.2 1	2500 Mts Tyre Buffing Powder	400400 00	5250 0000 .00	AU	For Ex-post Facto Approval
223.	Asha Import & Export., Ghaziabad 01/53/8/55096/ AM21/A-129/IC	23.02.2 1	3500 Mts Used Rubber Tyres scrap (Multi Cuts/Shredded/ Cut In 2or 3 Pcs)	400400 00	1312 5000 .00	AU	Comments received from MoEF&CC vide letter dated 19.02.2021. Comments received from DPIIT vide OM dated 20.04.2021. For Ex-post Facto Approval
224.	Sunflex Recycling Private	23.02.2 1	25000 Mts Used Rubber	400400 00	2250 0000 0.00	AU	Comments received from MoEF&CC (HSMD) vide

	Limited., Ahmedabad 01/53/8/55103/ AM21/S-189/IC		tyres Scrap /Tubes Scrap				letter dated 22.02.2021.
							Comments received from DPIIT vide OM dated 28.04.2021 for 24375 MT of "Used Rubber Tyres scrap/tubes scrap with Multiple Cuts or Single Cut or Shredded."
							For Ex-post Facto Approval
225.	Minar Reclamation Pvt Ltd., Punjab 01/53/8/55127/ AM21/M- 104/IC	24.02.2 1	1250 Mts Rubber Tyre Scrap/Butyl Tubes Scrap	400400 00	5475 000. 00	AU	Comments received from MoEF&CC vide letter dated 22.02.2021.
							Comments received from DPIIT vide OM dated 20.04.2021.
							For Ex-post Facto Approval
226.	Pride Metal Industries., Nagpur 01/53/8/55282/ AM21/P-74/IC	05.03.2 1	16000 Mts Aluminium Dross	262040 10	1500 0000 0.00	AU	Comments sought from DPIIT, MOEF (HSMD) & MINES on 12.03.2021.
							DPIIT vide OM dated 19.03.2021 has informed that they are not concerned with the matter.
							M/o Mines vide OM dated 17.05.2021 informed that this import may not be recommended.
							Hence, the Committee decided to Reject the case.

227.	Shri Sabhari Smelters Private Limited HQRXIMLAPP LY00112774A M21	22.03.2 1	500 MT LEAD BATTERY SCRAP (ISRI CODE: RAILS) 500 MT LEAD BATTERY SCRAP (ISRI CODE: RAINS)	854810 1 0 854810 20	88,0 2,00 0.00	AU	Comments received from MoEF & CC (HSMD) vide letter dated 17.02.2021. Comments sought from DPIIT on 03.05.2021. DPIIT informed the Committee in meeting no.01/AM22 dated 20.05.2021 that the case is under examination with them.
227 (a)	Royal Carbon Black Private Limited	21.04.2 1	16415 Waste, parings and scrap of rubber (other than hard rubber) and powders and granules obtained therefrom.	400400 00	1250 0022 5	AU	Recommended by MoEF & CC (HSMD) vide letter dated 23.02.2021. Recommended by DPIIT vide OM dated 17.05.2021. The Committee decided to Approve the case subject to conditions mentioned in MoEF & CC (HSMD) letter dated 23.02.2021 and DPIIT OM dated 17.05.2021.
227 (b)	Vinal Petrothin Private Limited	01.04.2 1	2500 MT of LEAD BATTERY SCRAP (ISRI CODE Rains)	854810 20	2062 9687 5	AU	Comments received from MoEF & CC (HSMD) vide letter dated 19.02.2021. Comments sought from DPIIT on 06.05.2021. DPIIT informed the Committee in meeting no.01/AM22 dated 20.05.2021 that the case is under examination with them.
227 (c)	Tallampally Rubbers Pvt Ltd	27.04.2	1400 MT USED	400400 00	7000 000	AU	Recommended by MoEF & CC (HSMD) vide letter

	HQRXIMLAPP LY00027304A M22	1	RUBBERS TYRES SCRAP				dated 25.03.2021.
							Recommended by DPIIT vide OM dated 17.05.2021.
							The Committee decided to Approve the case subject to conditions mentioned in MoEF & CC (HSMD) letter dated 25.03.2021 and DPIIT OM dated 17.05.2021.
227 (d)	Tranformex Ferrous Private Limited HQRXIMLAPP LY00023409A M22	21.04.2 1	1650 MT USED RUBBER TYRES SCRAP / TUBES SCRAP	400400 00	1,48, 50,0 00.0 0	AU	Recommended by MoEF & CC (HSMD) vide letter dated 08.12.2020. Recommended by DPIIT vide OM dated 17.05.2021. The Committee decided to Approve the case subject to conditions mentioned in MoEF & CC (HSMD) letter dated 08.12.2020 and DPIIT OM dated 17.05.2021.
Part 25	DPIIT						
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF valu e (lak h)	Purpo se of Impor t	Status
228.	Tinna Rubber and Infrastructure Ltd., New Delhi 01/53/8/53899/ AM21/T-24/IC	31.07.2 0	55 MTs Rubber Crumb/ Granules mesh size finer than 10 mesh	400400 00	11.8	AU	Comments sought from DPIIT on 02.08.2020. The firm has been requested on 26.08.2020 to furnish reply to DPIIT OM No. P- 47012/7/2019-TSW dated 26.08.2020. Reminders sent to firm vide emails dated 07.10.2020, 24.11.2020, 24.12.2020 and 03.02.2021.

Fem

							Reply from firm referred to DPIIT vide email dated 24.05.2021.
229.	Arcelor Mittal Nippon Steel India Ltd., Mumbai 01/53/8/53946/ AM21/A-30/IC	12.08.20	1 Set Second Hand Gas Control Valves: Valves Dia 350-4 Numbers, Valves Dia 300-2 Numbers, Valves Dia 80/100-8 Numbers	84818030	30.4	AU	Comments sought from DHI on 15.08.2020. DHI vide email dated 17.08.2020 informed that Control Valves does not pertain to DHI and this may pertain to DPIIT. Accordingly, comments sought from DPIIT on 17.08.2020. The firm has been requested vide email dated 23.09.2020 to furnish reply to DPIIT's OM No. P-47012/71/2020-TSW dated 16.09.2020. Reminders sent to firm vide emails dated 07.10.2020, 24.11.2021 and 03.02.2021. Final Reminder sent to firm vide email dated 09.03.2021. The Committee decided to Reject the case due to non-reply from the firm.
230.	RS Rubber Solutions, Punjab 01/53/8/54099/ AM21/R-15/IC	08.09.20	8000 MTs Crumb Rubber Granules Mesh Size 10 Mesh	40040000	720.0	AU	Comments received from DPIIT vide OM dated 22.04.2021. For Ex-post Facto Approval
231.	Sabari Textiles Private Limited, Tamil Nadu 01/53/8/54126/ AM21/S-86/IC	14.09.20	25000 MTs Crumb Rubber/ Rubber Granules having mess size less than 10mm and devoid of iron and steel and most of fibres	40040000	2343.7	AU	Comments sought from DPIIT on 14.09.2020. The firm has been requested on 01.10.2020 to furnish reply to DPIIT's OM dated 22.09.2020. Reminders sent to firm on 04.11.2020, 24.12.2020,

From

							03.02.2021 and 24.05.2021.
232.	Navkar Industries, Telangana 01/53/8/54270/ AM21/N-22/IC	07.10.20	10000 MTs Crumb Rubber/ Granuals mesh size finer then 10 mesh and devoid iron steel & most fibers	40040000	370.0	AU	Comments sought from DPIIT on 09.10.2020. The firm has been requested on 04.11.2020 to furnish reply to DPIIT's OM dated 23.10.2020. Reminders sent to firm vide emails dated 24.12.2020 and 03.02.2021. Reply from firm referred to DPIIT vide email dated 15.02.2021. DPIIT vide OM dated 01.03.2021 has sought more information from the firm. Reminder sent to firm vide email dated 24.05.2021.
233.	Rama Enterprises, Chennai 01/53/8/54548/ AM21/R-31/IC	03.12.20	5 Kgs. Cypher 88 Silver Powder	71061000	553867.70	AU	Comments sought from DPIIT on 03.12.2020. DPIIT vide OM dated 28.01.2021 has sought some information/ documents from the firm. The firm vide email dated 28.01.2021 requested to furnish information as per DPIIT OM dated 28.01.2021. Reminder sent to the firm vide email dated 24.05.2021.
234.	Star Trading House, Pune 01/53/8/54558/ AM21/S-144/Import Cell	3.12.20	10000 MT of Crumb Rubber/Granul Mesh size finer then 10mesh and devoid of iron and steel& most of the fibers	40040000	37000000	AU	Comments sought from DPIIT on 04.12.2020. The firm has been requested on 21.12.2020 to furnish reply to queries raised by DPIIT vide OM No. P-47012/116/2020-TSW dated 18.12.2020. Reminder sent to the firm

							vide email dated 03.02.2021. Reply from firm referred to DPIIT vide email dated 11.02.2021. DPIIT vide OM dated 10.03.2021 has sought some information from the firm. Reply from firm referred to DPIIT vide email dated 28.04.2021. DPIIT vide OM dated 10.05.2021 has sought some more information / documents from the firm. Reply from firm referred to DPIIT vide email dated 24.05.2021.
235.	Thoms Rubbers, Kottayam, Kerala 01/53/8/54561/ AM21/T-63/IC	04.12.20	15000 MT Crumb Rubber/Granul Mesh size finer than 10mesh and devoid of iron and steel& most of the fibers	40040000	37000000	AU	Comments sought from MOEF&CC (HSMD) & DPIIT on 04.12.2020. MoEF&CC (HSMD) vide email dated 21.12.2020 referred to its letter dated 13.05.2020 where it informed that the rubber crumbs/ granules having mesh size finer than 10 mesh and devoid of iron/ steel & most of the fibers, are product and does not require permission from them. The firm has been requested on 21.12.2020 to furnish reply to queries raised by DPIIT vide OM No. P-47012/118/2020-TSW dated 18.12.2020. Reminder sent to the firm vide email dated 03.02.2021. Reply from firm referred to

From

							DPIIT vide email dated 12.04.2021. Reminder sent to DPIIT vide email dated 24.05.2021.
236.	Trirubber India INC, Kharagpur 01/53/8/54680/AM21/T-70/IC	24.12.20	6000 MT Crumb Rubber Granules 10 mesh and devoid of iron / steel.	40040000	72000000	AU	Comments sought from DPIIT on 29.12.2020. The firm has been requested on 05.01.2021 to furnish reply to queries raised by DPIIT vide OM No. P-47012/126/2019-TSW dated 05.01.2021. Reply from firm referred to DPIIT vide email dated 02.02.2021. DPIIT vide OM dated 23.02.2021 has sought some information from the firm. Reply from firm referred to DPIIT vide email dated 01.03.2021. DPIIT informed the Committee in meeting no.01/AM22 dated 20.05.2021 that the case is under examination with them.
237.	Kohinoor Reclamations., Punjab 01/53/8/54759/AM21/K-34/IC	12.01.21	500000 Kgs Crumb/Buffering rubber Powder	40040000	75000000	AU	Comments received from DPIIT vide OM dated 22.04.21. For Ex-post Facto Approval
238.	S E Power., Vadodara 01/53/8/55136/	25.02.21	3325 Mts Used Rubber Tyre Scrap/ Pairing /	40040000	500000	AU	Comments received from MoEF&CC (HSMD) vide

From

	AM21/S-190/IC		Rubber Tube scrap(Multiple Cuts/Shreds /Press Baled)				letter dated 18.02.2021.
							Comments sought from DPIIT on 03.03.2021
239.	Valmerk Rubber Industries., India 01/53/8/55137/AM21/V-48/IC	25.02.21	3275 Mts Used Rubber Tyres scrap(With Multiple cuts/Shreds/Press baled)	40040000	19309400.00	AU	Comments received from MoEF&CC (HSMD) vide letter dated 19.02.2021.
							Comments received from DPIIT vide OM dated 22.04.2021.
							For Ex-post Facto Approval
240.	Oyster Industries Pvt Ltd., NH 01/53/8/55171/AM21/O-11/IC	26.02.21	20000 Mts Rubber crumb/Granules having Mesh Size finer Than 10mesh And Devoid of Iron/Steel &Most Of The fibres	40040000	165600000.00	AU	Comments received from DPIIT vide OM dated 20.04.2021.
							For Ex-post Facto Approval
241.	Western India Oil Company., Maharashtra 01/53/8/55223/AM21/W-3/IC	01.03.21	170000 Mts Old/used rubber tyre scrap in pressed baled/ multicut/ one cut/shredded form	40040000	102000000.00	AU	Comments received from MoEF&CC (HSMD) vide letter dated 19.02.2021.
							Comments received from DPIIT vide OM dated 20.04.2021 for 15900 MT of "Old/used rubber tyres scrap (multicut / one cut/ shredded)."
							For Ex-post Facto Approval
242.	Devlon Petrosilks Private Limited.,	02.03.21	410 Mts Used Rubber Tyres scrap/Butyl	40040000	3690000.00	AU	Comments received from MoEF&CC (HSMD) vide letter dated 23.02.2021.

	Gujarat 01/53/8/55228/ AM21/D-39/IC		Rubber tubes Scrap				Comments sought from DPIIT on 09.03.2021. DPIIT vide OM dated 20.04.2021 sought some information from the firm. Reminder sent to firm vide email dated 24.05.2021.
243.	Green Rubber Industries., New Delhi 01/53/8/55229/ AM21/G-47/IC	02.03.2 1	6100 Mts Old & Used Rubber Tyre & Butyl Tubes scrap (Pressed/Baled/S hredded/Multicu t/Single cut)	400400 00	3202 5000 .00	AU	Comments received from MoEF&CC (HSMD) vide letter dated 22.02.2021. Comments received from DPIIT vide OM dated 22.04.2021. For Ex-post Facto Approval
244.	Green Rubber Industries., Delhi 01/53/8/55232/ AM21/G-48/IC	02.03.2 1	15000 Mts Rubber crumb/Granules having Mesh Size finer Than 10 Mesh to 20 Mesh And devoid of iron/Steel And most Of The Fibres	400400 00	7875 0000 .00	AU	Comments received from DPIIT vide OM dated 22.04.2021 for 4204 MT of Crumb Rubber of Mesh Size finer than 10 Mesh to 20 Mesh, devoid of iron/steel and most of fibers. For Ex-post Facto Approval
245.	Nikhil Petro Chem Private Limited., Gujarat 01/53/8/55227/ AM21/N-40/IC	02.03.2 1	3770 Mts Used Rubber Tyres scrap/Tube Scrap	400400 00	3204 5000 .00	AU	Comments received from MoEF&CC (HSMD) vide letter dated 22.02.2021. Comments received from DPIIT vide OM dated 20.04.2021 for 1885 MT of "Used Rubber Tyres/ tubes scrap with Multiple Cuts or Single Cut or Shredded." For Ex-post Facto Approval

246.	Shri Balaji Agro Products., Saharanpur 01/53/8/55218/ AM21/S-192/IC	01.03.2 1	1250 Mts Used Rubber Tyres scrap/Tube Scrap(B3140)	400400 00	9250 000. 00	AU	Recommended by MoEF&CC (HSMD) vide letter dated 19.02.2021. Recommended by DPIIT vide OM dated 17.05.2021 for 1250 MT of Used Rubber Tyres scrap/ Tube Scrap. The Committee decided to Approve the case subject to conditions mentioned in MoEF&CC (HSMD) letter dated 19.02.2021 and DPIIT OM dated 17.05.2021.
247.	SNR Reclamations Private Limited., Punjab 01/53/8/55222/ AM21/S-194/IC	01.03.2 1	2350 Mts Used Rubber Tyres scrap/Butyl Tube scrap	400400 00	2115 0000 .00	AU	Comments received from MoEF&CC (HSMD) vide letter dated 23.02.2021. Comments received from DPIIT vide OM dated 20.04.2021. For Ex-post Facto Approval
248.	Valencia Rubber Tech LLP., Gujarat 01/53/8/55221/ AM21/V-49/IC	01.03.2 1	10800 Mts OLD/Used Rubber tyres Scrap/Tube scrap	400400 00	9936 0000 .00	AU	Comments received from MoEF&CC (HSMD) vide letter dated 22.02.2021. Comments received from DPIIT vide OM dated 20.04.2021 for 5400 MT of "Old/Used rubber tyres scrap /tube scrap (multicut / one cut/ shredded)." For Ex-post Facto Approval
249.	Godfrey Phillips India Limited., Delhi 01/53/8/55242/ AM21/G-49/IC	02.03.2 1	2625000 Nos Tax Stamps	490700 10	3095 400. 00	AU	Comments sought from DPIIT on 10.03.2021. DPIIT vide OM dated 15.03.2021 has informed that they are not concerned with

							the matter. The Committee decided to examine the case on file.
250.	Horizon Reclaim (India) Pvt. Ltd., Uttar Pradesh 01/53/8/55250/ AM21/H-73/IC	03.03.21	3700 Mts Used Rubber Tyres scrap/Tube Scrap	40040000	33300000.00	AU	Comments received from MoEF&CC (HSMD) vide letter dated 17.02.2021. Comments received from DPIIT vide OM dated 20.04.2021 for 1850 MT of "Used rubber tyres scrap / butyl tube scrap (multicut / one cut/ shredded)." For Ex-post Facto Approval
251.	Sandeep Lead Alloys India P Limited., Karnataka 01/53/8/55248/ AM21/S-196/IC	03.03.21	2700 Mts Battery scrap, Namely The following Lead battery Plates covered Isri Code word 'Rails'; Battery Lugs covered Isri Code word 'Rakes'	85481010	259200000.00	AU	Comments sought from DPIIT on 10.03.2021. Reminder sent to DPIIT vide email dated 24.05.2021. DPIIT vide OM dated 28.05.2021 has sought some information/documents from the firm.
252.	Stalwart Alloys India Pvt. Ltd., Kurukshetra 01/53/8/55254/ AM21/S-198/IC	03.03.21	1500 Mts Radio, Rakes, Relays, Ropes, Rails, Rents & Battery Plate	78020090	210255045.00	AU	Comments sought from DPIIT on 10.03.2021. Reminder sent to DPIIT vide email dated 24.05.2021.
253.	Pipania Sag Industries., Uttarkhand 01/53/8/55264/ AM21/P-73/IC	04.03.21	935 Mts Used Rubber Tyres scrap	40040000	7012500.00	AU	Comments received from MoEF&CC (HSMD) vide letter dated 22.02.2021. Comments received from DPIIT vide OM dated 20.04.2021. For Ex-post Facto Approval

254.	Shree Mangal Radhika Industries., Haryana 01/53/8/55275/ AM21/S-200/IC	05.03.2 1	8250 Mts Used tyres and Tubes Scrap with one cut or multiple cuts/bales/shredded/press for manufacture of crumb rubber.	400400 00	4884 0000 .00	AU	Comments received from MoEF&CC (HSMD) vide letter dated 19.02.2021.
							Comments received from DPIIT vide OM dated 20.04.2021 for 785 MT of "Used Rubber Tyres/ tubes scrap with Multiple Cuts or Single Cut or Shredded."
							For Ex-post Facto Approval
255.	Green Rubber Crumb Pvt Ltd., Mumbai 01/53/8/55298/ AM21/G-53/IC	09.03.2 1	220000 Mts Old and Used tyres scrap in pressed baled/ Multicut/shredded in loose or in bags.	400400 00	1302 4000 00.0 0	AU	Recommended by MoEF&CC (HSMD) vide letter dated 19.02.2021.
							Recommended by DPIIT vide OM dated 17.05.2021 for 8975 MT of Used Rubber Tyres/ Tube Scrap.
							The Committee decided to Approve the case subject to conditions mentioned in MoEF&CC (HSMD) letter dated 19.02.2021 and DPIIT OM dated 17.05.2021.
256.	Vinora Industries., Tamil Nadu 01/53/8/55301/ AM21/V-50/IC	09.03.2 1	2020 Mts Waste, Pneumatic and other tyres	400400 00	1460 0000 .00	AU	Comments sought from DPIIT on 15.03.2021. DPIIT vide OM dated 20.04.2021 has sought some information from the firm. Reply from firm referred to DPIIT vide email dated 27.04.2021. DPIIT vide OM dated 10.05.2021 has sought some more information / documents from the firm.

257.	Radhe Exim Private Limited., Gujarat 01/53/8/55219/ AM21/R-45/IC	01.03.2 1	5730 Mts Waste Rubber tyres Scrap/Tubes Scrap	400400 00	5157 0000 .00	AU	Comments received from MoEF&CC (HSMD) vide letter dated 19.02.2021 and
							Comments received from DPIIT vide OM dated 20.04.2021.
							For Ex-post Facto Approval
258.	Veeranarayana Metal Alloys Private Limited., Karnataka 01/53/8/55336/ AM21/V-53/IC	15.03.2 1	1850 Mts Lead Scrap (ISRI :RAILS/RAKES /RADIO/RACK S/RENT/ROPES) 50 Mts Lead Scrap (ISRI :RELAY)	854810 10 780200 10	1631 7000 0.00	AU	Recommended by MoEF&CC (HSMD) vide letter dated 11.09.2020.
							Recommended by DPIIT vide OM dated 07.04.2021.
							The Committee decided to Approve the case subject to conditions mentioned in MoEF&CC (HSMD) letter dated 11.09.2020 and DPIIT OM dated 07.04.2021.
259.	RMJ Rubber Industries Private Limited., New Delhi 01/53/8/55294/ AM21/R-79/IC	08.03.2 1	5000 Mts Crumb Rubber granules Mesh size 10 Mesh	400400 00	4250 0000 .00	AU	Comments sought from DPIIT on 12.03.2021. DPIIT vide OM dated 20.04.2021 has sought some information from the firm. Reply from firm referred to DPIIT vide email dated 11.05.2021. DPIIT informed the Committee in meeting no.01/AM22 dated 20.05.2021 that the case is under examination with them.
260.	SP Rubbers HQRXIMLAPP LY00015156A	14.04.2 1	5300 MT of OLD/USED RUBBER	400400 00	6360 0000	AU	Comments received from MoEF vide letter dated 22.02.2021.

	M22		TYRES SCRAP & TUBE SCRAP				Comments received from DPIIT vide OM dated 10.05.2021.
							For Ex-post Facto Approval
261.	Zenish Reclamation HQRXIMLAPP LY00029547A M22	29.04.2 1	12000 MT Waste, parings and scrap of rubber (other than hard rubber) and powders and granules obtained therefrom	400400 00	1370 7000 0	AU	Comments sought from DPIIT on 06.05.2021. DPIIT vide OM dated 17.05.2021 has sought some information from the firm. Reply from firm referred to DPIIT vide email dated 27.05.2021.
262.	Saint-Gobain India Private Limited HQRXIMLAPP LY00006568A M22	26.03.2 1	5500 KGs Silver Target 9997 (AG Sputter Target)	710692 10	41,6 2,50, 000. 00	AU	Comments sought from DPIIT on 05.05.2021. DPIIT informed the Committee in meeting no.01/AM22 dated 20.05.2021 that the case is under examination with them.
263.	Delta Rubbertech HQRXIMLAPP LY00006051A M22	07.04.2 1	5000 MT Crumb Rubber/ Rubber Granules	400400 00	4500 0000	AU	Comments sought from DPIIT on 29.04.2021. DPIIT vide OM dated 10.05.21 has sought some information/documents from the firm.
264.	Unity Ecogreen Private Limited HQRXIMLAPP LY00006631A M22	08.04.2 1	20000 MT Crumb Rubber/ Rubber Granules	400400 00	18,0 0,00, 000. 00	AU	Comments sought from DPIIT on 29.04.2021. DPIIT vide OM dated 10.05.21 has sought some information/documents from the firm.
265.	Classic Rubber, Gujarat HQRXIMLAPP	13.04.2 1	10000 MT Crumb Rubber/	400400 00	9,00, 00,0 00.0 0	AU	Comments sought from DPIIT on 29.04.2021.

From

	LY00013601A M22		Rubber Granules MESH SIZE 10 MESH				DPIIT vide OM dated 10.05.21 has sought some information/documents from the firm.
266.	Checon Shivalik Contact Slutions Private Limited HQRXIMLAPP LY00035281A M22	07.05.2 1	3000 Kgs Silver Alloy Wire 600 Kgs Silver Strip	710692 90	24,5 4,98, 455. 32	AU	Comments sought from DPIIT on 08.05.2021. DPIIT informed the Committee in meeting no.01/AM22 dated 20.05.2021 that the case is under examination with them.
267.	A-One Rubber Industries HQRXIMLAPP LY00023113A M22	20.04.2 1	19000 MT of "Rubber Crumb/ Granules having mesh size finer than 10 Mesh	400400 0 0	1,44, 68,5 00.0 0	AU	Comments sought from DPIIT on 27.04.2021. DPIIT vide OM dated 17.05.2021 has sought some information from the firm.
Part 26	Miscellaneous						
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF valu e (lak h)	Purpo se of Impor t	Status
268.	Baskaran, Shevapet, Salem 01/53/8/54045/ AM21/B-39/IC	26.08.2 0	14 Kgs. Semi Finished Products in Silver Wire Round.	710600 00	7550 12	AU	Comments sought from MeitY and DPIIT on 28.08.2020. DPIIT vide OM No. P- 47012/81/2020-TSW dated 15.09.2020 stated that DPIIT is not concerned in the matter. MeitY vide email dated 16.10.2020 stated that the matter does not pertain to them. The firm has been requested on 05.11.2020 to provide the purpose of import and the description of items to be imported.

Fson

							Reminder sent to firm vide email dated 29.12.2020 requesting for furnishing reply.
269.	Augmont Enterprises pvt ltd., Uttarkhand 01/53/8/55049/ AM21/A-124/IC	16.02.21	20000 kgs Gold Dore Bar (upto 95 Percent Purity) For Refinery Actual user as per conditions	71081200	12000000.00	AU	Ex-post Facto Approval for 10 MT Gold Dore Bar (up to 95 Percent Purity).
270.	Opus Refinery Private Limited 01/53/8/55075/ AM21/O-10/IC	18.02.21	1000 Kgs Gold Dore Bars having content not exceeding 95%	71081200	42000000.00		The firm has not provided following documents: (i) NABL Certificate (ii) BIS Certificate (iii) Consent to Operate from SPCB (iv) Utilization Details of previous import license duly certified by Customs Authority, if any. The firm was requested to provide NABL certificate, BIS Certificate and consent to operate from SPCB vide email dated 01.04.2021.
271.	MD Overseas Private Limited 01/53/08/54960/ AM21	08.02.21	20000 Kgs Raw Gold (Dore) Bars of Purity 95 percent or lower	71081200	90222545000		Ex-post Facto Approval for 1 MT of Gold (Dore) Bars of Purity 95 percent or lower, subject to physical verification of the refinery by the concerned RA and submission of valid consent to operate.
272.	Khandwala Finstock Pvt Ltd	24.04.2	10 MT Gold Dore Bars -	71081200	53,50,00,		The Committee noted that the firm has been granted Import

From

	HQRXIMLAPP LY00025863A M22	1	Purity upto 95 Percent		00,0 00		Authorization No. 0819067333 for 10 MT of Raw Gold Dore Bars. The firm has provided the following documents: (i) NABL Certificate valid upto 10.09.2022 (ii) BIS Certificate-valid upto 15.10.2021 (iii) Consent to Operate from SPCB, Uttarakhand valid upto 31.03.2023. (iv)Utilization Details of previous import license duly certified by Customs Authority. The Committee decided to allow import of 10 MT of Gold Dore Bars purity upto 95 percent.
The Committee decided to approve for import only 10 MTs of Gold Dore Bar purity upto 95 percent to the firm							
273.	Salasar Synthetics HQRXIMLAPP LY00037638A M22	24.04.2 1	10 MT Gold Dore Bars – Purity upto 95 Percent	710812 00	54,0 0,00, 00,0 00		The Committee noted that the firm has been granted Import Authorization No. 0519169727 dated 21.05.2019 for 10 MT of Raw Gold Dore Bars. The firm has provided the following documents: (i) NABL Certificate valid upto 10.09.2022 (ii) BIS Certificate-valid upto 15.10.2021 (iii) Consent to Operate from SPCB, Uttarakhand valid upto 31.03.2023.

fern

							(iv)Utilization Details of previous import license duly certified by Customs Authority. The Committee decided to allow import of 10 MT of Gold Dore Bars purity upto 95 percent.
	The Committee decided to approve for import only 10 MTs of Gold Dore Bar purity upto 95 percent to the firm						
274.	Saffron Refinery Private Limited	04.05.21	1000 Kgs Gold Dore Bars – Purity upto 95 Percent	71081200	4,20,00,000		The firm has provided the following documents: (i) NABL Certificate valid upto 02.05.2023 (ii) Consent to Establish from SPCB, Gujarat valid upto 13.02.2026. The Committee decided to allow import of 1 MT of Gold Dore Bars purity upto 95 percent.
	As per Trade Notice No. 48/2015-2020, new applicants who have obtained NABL certification will be considered for upto 1 MT of Gold Dore bar. Accordingly, the Committee decided to approve 1 MT of Gold Dore bar to the firm subject to physical verification of the refinery by the concerned RA and submission of valid consent to operate.						

5. The meeting ended with vote of thanks to the chair.

from